14.31 hours

Title: Discussion and voting on the Demands for Grants (2000-2001) Nos. 50 to 52 under the control of the Ministry of Human Resource Development and submission of outstanding demands to vote of the House. (Contd. - concluded)

MR. CHAIRMAN : The House will now take up discussion and voting on Demand Nos. 50 to 52 relating to the Ministry of Human Resource Development. Hon. Members present in the House whose cut motions to the Demands for Grants have been circulated may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move. Those cut motions only will be treated as moved. These three Demands − Demand Nos. 50 to 53 - will be discussed till 6 p.m.

As the hon. Members are already aware, Guillotine will be applied at 6 p.m.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Chairman, Sir, I would like to raise a very important matter relating to this discussion. In the Business Advisory Committee, we have decided that the Ministry of Human Resource Development will be debated for six hours. If you kindly look at Rule 290-A of the Rules of Procedure and Conduct of Business in Lok Sabha, it says:

> "The allocation of time in respect of Bills and other business as approved by the House shall take effect as if it were an order of the House and shall be notified in the Bulletin. "

And Rule 208(2) says:

> "On the last day of the allotted days at 17.00 hours or at such other hour as the Speaker may fix in advance, the Speaker shall forthwith put every question necessary to dispose of all the outstanding matters in connection with the demands for grants."

That means, 'guillotine'. My submission is that you have agreed for six-hour debate on HRD. After the debate for six hours is over, the guillotine should come. Otherwise, it will be violating the basic decision of the Business Advisory Committee. And the Members who are prepared to be accommodated in that six- hour debate, as per the time allotted to the party, will be deprived of the opportunity. That should be honoured. That is my submission.

MR. CHAIRMAN: It has already been decided. We are running short of time.

SHRI PRIYA RANJAN DASMUNSI : No, it was not so.

Sir, if you go through the proceedings of the last meeting of the Business Advisory Committee, it is in the Rules. The Business Advisory Committee decided for a six-hour debate on HRD and six hours for other subjects. So, it is for six hours today. After six hours, the guillotine shall apply as the time has been chosen by the hon. Speaker. It will be any time after 1700 hours.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): You go through the bulletin. It is clearly mentioned that the guillotine will be applicable at 6 o'clock.

MR. CHAIRMAN: The guillotine clearly says: 6 o'clock.

SHRI PRIYA RANJAN DASMUNSI : Sir, the bulletin might have mentioned six o'clock. But the Business Advisory Committee took the decision that after a debate on the HRD for six hours, the guillotine may apply as per rules after 1700 hours. After 1700 hours, it may be six o'clock, seven o'clock, or it may be eight o'clock. I leave it to the House. Since we are to participate in the debate on HRD for six hours, what is wrong if the guillotine is applied at seven o'clock, eight o'clock or nine o'clock. We are not objecting to the guillotine to be applied. I am talking about the time.

MR. CHAIRMAN : It is the normal procedure that the guillotine is applied only at Six o""clock.

SHRI PRIYA RANJAN DASMUNSI : Sir, I will go by the rules. The Rule Book is very clear. It says, `on the last day of the allotted day at 1700 hours or at such other hour as the hon. Speaker decides in advance...""

MR. CHAIRMAN: Let the Minister of Parliamentary Affairs speak, please.

SHRI PRIYA RANJAN DASMUNSI : Sir, I am not questioning the authority of anybody. I am not objecting to it. What I am saying is, what is wrong if we apply the guillotine after the debate is over?"" What is wrong in it, I do not understand...(*Interruptions*) Sir, HRD is a very important subject and we cannot just keep quiet like this and discuss it for just two or two-and-a-half hours.

SHRI PRAMOD MAHAJAN: Sir, all subjects are important. Unimportant subjects are not discussed on the floor of the House. Everything that is discussed here is important.

SHRI PRIYA RANJAN DASMUNSI : I agree. But why is the hon. Minister insisting then?

SHRI PRAMOD MAHAJAN: Sir, it is a convention of 50 years that when we say that it is Six o""clock, it is always at Six o""clock.

MR. CHAIRMAN: We will follow the conventions. We cannot create new conventions.

SHRI PRIYA RANJAN DASMUNSI : Then, what is the point in debating this subject? Let the hon. Minister reply, nobody will speak.

MR. CHAIRMAN: We have to follow the earlier conventions laid by the House.

SHRI PRIYA RANJAN DASMUNSI : The BAC has given six hours for this subject.

SHRI PRAMOD MAHAJAN: The same BAC has decided this also.

MR. CHAIRMAN: We have still three-and-a-half hours.

Motion moved:

> "That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper, be granted to the President out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 2001, in respect of the heads of demands entered in the second column thereof, against Demand Nos. 50 to 52."

Demands for Grants-Budget (General) for 2000-2001 submitted to the vote of Lok Sabha.

Shri Ramesh Chennithala to start.

SHRI RAMESH CHENNITHALA (MAVELIKARA): Mr. Chairman Sir, education has a fundamental role to play in personal and social development. It is one of the principal means available to foster a deeper and more harmonious form of human development, thereby to reduce poverty, exclusion, ignorance, oppression and war.

In the new millennium, our nation should pay more attention to the new challenges. The total allocation earmarked for the Ministry of Human Resource Development is 3.4 per cent of the GDP. Now it has to be raised to six per cent of the total GDP. More money should be allotted to the States which are performing well in this field of HRD.

Sir, I come from the State of Kerala, which has used maximum amount allocated to the State. We have great achievements in the field of education. Now, the State of Kerala needs more funds for computer education and other elementary, secondary and higher education.

Unfortunately, the situation prevailing in the HRD Ministry is not at all acceptable. The BJP Government is trying to change the entire character of our education, which we are following for the last fifty years. The secularism is the life of Indian society. Unfortunately, this has been tampered by the present Ministry. This is against the spirit of the Constitution. The unity, integrity and the diversity of our country is in question now. This is against the fundamental principles, which are governing our great nation.

The hon. Minister for Human Resource Development is trying to saffronise the entire educational field. Hinduvising the education and implementing the secret agenda of *Sangha Parivar* and *RSS* is the sole motto of the Minister of HRD, Dr. Murli Manohar Joshi.

Sir, it upsets me to note that every research institution, every trust and every autonomous institution is threatened by the present administration to a far extent.

Sir, a deliberate attempt has been made to destabilise the Nehru-Gandhi legacy, which is existing in our country. Sir, they are theocratising the society by putting their own people without any worth into important academic bodies in order to spread their own ideologies. The whole motto behind appointing people is to propagate the ideology of

BJP and RSS.

Sir, the Congress Party ruled the country for 45 years. Congress never tried to degenerate the system which was prevailing in the country, especially in the educational field. In the last one and a half years, we have been able to see total saffronisation of the educational field. The whole educational field today is causing great disgust.

Sir, the other day, the hon. Prime Minister said that BJP also believes in `*Sarva Dharma Sambhav* -- equal respect to all religions"". This is only a mask. This is only a public posture. When they do something, definitely this idea is always in their mind and BJP is definitely trying to promote the saffron agenda of de-secularising the educational field. This is a very dangerous trend.

We have all respect for Dr. Murli Manohar Joshi. I had an opportunity to work with him when he was the Chairman of the Public Accounts Committee in this very same Parliament. Sir, it is unfortunate to note that he is implementing this agenda very rigorously in every field of the Ministry of Human Resource Development.

Sir, historians are not spared. Trusts are not spared. Autonomous institutions are facing total interference from the hon. Minister and the Ministry of Human Resource Development. Falsification of history is a serious matter to ponder over. Distorting the history to get a mileage to BJP is totally upsetting the right thinking people of our society.

Sir, in order to confuse the new generation and the world, these kinds of activities are taking place in different academic bodies in our country. I call upon all the political parties to stand up and say, `no"" to this. This is highly dangerous for the younger generation.

Sir, kindly see the fate of ICHR. The ICHR is the first body which has been completely degenerated by this Government. The Chairman had always been appointed from internationally reputed scholars. My hon. colleague should hear this. In the past, Shri Nihar Renjan Ray, Shri Lokesh Chandra, Shri Ifran Habeeb were appointed as the Chairman. They were not Congress activists. They were internationally reputed scholars. They were renowned personalities in the field of education. They had been given a lot of distinction by the society itself. Today, you have appointed Shri B.R. Grover as the Chairman. What is his contribution? ...(*Interruptions*)

DR. NITISH SENGUPTA (CONTAI): Sir, the hon. Member should not mention the name of the individuals who have no right to answer here. ...(*Interruptions*)

MR. CHAIRMAN : We are discussing Demand Nos. 50 to 53. The Demands are to be passed.

...(*Interruptions*)

SHRI RAMESH CHENNITHALA : Sir, Shri B.R. Grover has not earned any research degree. He is not a Professor. He never published any book. He has no publication to his credit. He has written only one article when Babri Masjid incident occurred. He has written an article, `Collapse of a disputed structure"". That is the only publication which he has brought out.

He was rewarded by appointing him as the Chairman of the ICHR. His qualification is that he is an activist of *Vishwa Hindu Parishad* and he is trying to falsify the history. The BJP Government is continuously trying to saffronise research institutions and cultural organisations....(*Interruptions*)

SHRI KHARABELA SWAIN (BALASORE): Who was there earlier? He was the Director two times....(*Interruptions*)

SHRI RAMESH CHENNITHALA : It is a Hindu religious interpretation in political agenda of the *Sangh Parivar*....(*Interruptions*)

MR. CHAIRMAN : The Member may please speak on the Demand. I appeal to the Member to speak on the Demand. It is not a general debate.

SHRI RAMESH CHENNITHALA : I am speaking on the Demand. What is this? I am speaking on the Demand. ICHR is an institution under the HRD Ministry. I am speaking of the functioning of that Department. Sir, regarding `*Towards Freedom*' publication, nowadays, it has invited a lot of criticism. They are distorting the history to suit the

fascist and religious fundamentalist forces. This is the whole idea behind this. Shri K.N. Panikker and Shri Sumit Sarkar are renowned historians available in our country. They have been insulted like anything. They have been entrusted with the job of writing the history between 1940 and 1946 suspectively . It has been monitored by Prof. S. Gopal. They have given their suggestions. He has gone through that. It has been given to the Oxford University Press for printing. Everything has been done. Now, Shri Grover is saying that it should be reviewed. For what reason? Now, he is asking for a revision. Shri Grover earlier demanded the withdrawal of all the volumes even before he was appointed as the Chairman. That was also one of the qualifications for appointing him as the Chairman. ICHR is a Council packed with *RSS* men. Out of the 18 people, a majority of them are known *RSS* people. One has resigned. Another has issued a statement against the decision of the Chairman. Sir, this is the fate of the prestigious institution, ICHR which is available in our country.

Sir, what about the fate of JNU? ...(*Interruptions*)

PROF. RASA SINGH RAWAT (AJMER): Sir, I want to know whether he is speaking on Demands or speaking about *RSS* and *Vishwa Hindu Parishad*....(*Interruptions*) He wants the person, named by him, as Chairman of ICHR for two times....(*Interruptions*)

SHRI RAMESH CHENNITHALA : I am not yielding....(*Interruptions*)

SHRI KHARABELA SWAIN : The people who could find attributes in the Leftist regime were also members of the ICHR....(*Interruptions*)

SHRI RAMESH CHENNITHALA : Sir, you give me protection....(*Interruptions*)

MR. CHAIRMAN: You speak on the Demands.

...(*Interruptions*)

PROF. RASA SINGH RAWAT (AJMER): That is why he is speaking like this.

SHRI RAMESH CHENNITHALA : The Jawaharlal Nehru University is the centre of excellence. It is a renowned university both inside and outside the country. Today, it is regrettable that Shri P. Parameswaran who is the Director of *Bharathiya Vichar Kendra*, has been appointed in the JNU Court. It is for the first time in the history that it has happened. Our hon. President of India, Shri K.R. Narayanan was the Vice-Chancellor of the JNU. This is happening for the first time that a political activist has been appointed in the JNU Court.

Then, let me come to the Institute of Advance Studies in Shimla. Shri G.C. Pandey, of course, is a good academician no doubt. He has been appointed. At the same time, one Shri Srivastava from the Minister's constituency, Allahabad, has been appointed. I do not know what is the *locus standi* for appointing such people. They have only the backing of *VHP* and *RSS*. That is the only merit for appointing people in the governing bodies of the Executive Council....(*Interruptions*)

DR. NITISH SENGUPTA : He has named the individuals. They have no right to defend themselves here. I think their names should not be brought in here....(*Interruptions*)

MR. CHAIRMAN: Parliament is not reviewing any appointment.

प्रो. रासा सिंह रावत : उसमें महात्मा गांधी का नाम नहीं है, कांग्रेस के आंदोलनकारियों का नाम नहीं है, उसमें केवल कम्यूनिस्ट आंदोलनों का जिक्र है। सरदार पटेल का नाम नहीं है, महात्मा गांधी का नाम नहीं है। शायद माननीय सदस्य ने आई.सी.एच.आर. के विद्वानों की लिखी हुई किताब नहीं पढ़ी है जिसका वह उल्लेख कर रहे हैं।

MR. CHAIRMAN : Shri Ramesh Chennithala, Parliament is not reviewing any appointment. If you have levelled any allegation against any officer, he has nobody to defend. He cannot defend himself. He may be a renowned academician.

SHRI RAMESH CHENNITHALA : Sir, I have not levelled any allegation. The Minister is there. He can very well defend because he is running the Ministry.

MR. CHAIRMAN: You cannot name individuals.

SHRI RAMESH CHENNITHALA : Now, the University Grants commission is totally non-functional. There is no regular Vice-Chairman. There is no regular Secretary. The Chairman is entirely controlling the organisation. The University Grants Commission is such a prestigious institution which is looking after all the educational institutions, colleges and controlling the universities in our country. Unfortunately, their functioning is miserable. I do not want to

cast any aspersion on Dr. Hari Gautam who is the Chairman. Everybody knows where his lean is , in which class he belongs. Now, the UGC has not performed very well. That is the criticism coming from all quarters.

What about the fate of the Central Universities? My friend from BHU is sitting here. He knows how BHU's Vice-Chancellor is behaving. There are five universities which have no Vice-Chancellors. They are Delhi, Kohima, Nehru − North-Eastern Hill University, Viswabharathy and Aligarh Muslim University. They have no Vice-Chancellors. There are a number of complaints about some of the Vice-Chancellors. Sir, about Indira Gandhi National Open University, there was a lot of allegation. The members of the faculty also raised the issues. Nothing has been done on the former Vice-Chancellor.

Sir, the Federation of Teachers of Central Universities was assured of revised pay scales. The orders are still being awaited. Can you approve this misappropriation of money in some universities ? There is nobody to check all these things.

What is happening to the Delhi University? We are sitting here near to this university. The Delhi University Search Committee recommended five names for the Vice-chancellorship which has fallen vacant. For the first time in the history of Delhi University, for the last 78 years in the history of Delhi University, the HRD Ministry asked the Search Committee to reconsider the panel. For what reasons? For the first time, the HRD Ministry is interfering in the appointment of the Vice-Chancellor, that too a Central University like Delhi University. Now, the panel has been sent back from the HRD Ministry again to the Search Committee. Can the Chancellor, the hon. President of India, tolerate this kind of acts of the HRD Ministry?

Sir, the term of the Vice-Chancellor of Aligarh Muslim University is over. The HRD Ministry is trying to re-appoint the present Vice-Chancellor. In the Executive Council, earlier former Members of Parliament like Shri Fatmi raised a lot of reservation about that. But the Ministry wanted to interfere into the day-to-day affairs of this Central University like this. I would like to know, through you, Sir, whether this is a healthy practice. The autonomous institutions like universities should not be interfered by the HRD Ministry like this. Definitely, every right thinking people will raise their voices against this.

Sir, one of the very, very serious issues that I wanted to raise in this august House is about the curriculum. Everybody knows the Chairman of NCERT, Shri Rajput, who he is. If I say he has got R.S.S back ground they will again rise up but he belongs to that house. There is no doubt he is a VHP man. What is he doing? Why he has been appointed? It is to prepare for a new curriculum.

MR. CHAIRMAN: You should talk to the Minister directly regarding this list of appointments, promotions and all that. It cannot be talked out in the House.

...(*Interruptions*)

SHRI RAMESH CHENNITHALA : I am going to tell you some important issue before this House. Sir, a new curriculum is the agenda. That new curriculum should be discussed throughout the country....(*Interruptions*)

MR. CHAIRMAN: You cannot talk like that.

SHRI RAMESH CHENNITHALA : There is a limit....(*Interruptions*) What is this? I will sit down.

MR. CHAIRMAN : In Parliamentary democracy, the political philosophy is the main qualification.

...(*Interruptions*)

SHRI RAMESH CHENNITHALA : Sir, I am talking very relevant issues. ...(*Interruptions*)

MR. CHAIRMAN: We cannot say. The political philosophy leaning towards this side alone will get appointment. That is the practice. Every Government will do that.

...(*Interruptions*)

SHRI RAMESH CHENNITHALA : Sir, my point is that after the formulation of the new agenda, that paper has been circulated. My only request is that it should be discussed throughout the country. I am happy to say that when our hon. former Prime Minister, the late Shri Rajiv Gandhi, formulated a New Education Policy, there was a national debate. People discussed these things. But today NCERT is not giving that opportunity for a nation-wide debate for a new curriculum. Why? What is the reason? So, we are saying that there is an agenda before the hon. Minister of Human Resource Development to be implemented. The opportunity is not given to the political parties to discuss this issue. My request is that this august House should formulate and constitute a committee for looking into the

aspects of a new curriculum. All the State Assemblies should discuss about the new curriculum. They should debate on this vital issue. Then, only the new curriculum should be formulated. There is an attempt to immediately implement the new curriculum.

So, I warn the Government not to do this because this is going to affect millions and millions people of this country. The Government must be very careful on this aspect.In this Selection Committee of NCRT Mr. Rastogi is the HRD nominee. Shri Rastogi in his autobiography has said about his criminal action. Such people are being appointed in reputed institutions for implementing the hidden agenda of the BJP and RSS. I wanted to stress on that point.

Earlier, Shri Madhavrao Scindia was the Minister of Human Resource Development. He is also present here. He never appointed people on the party lines. The Congress Party never followed that line. The Congress put these organisations and institutions above the petty party politics. ...(*Interruptions*) I am not yielding. Let history remain history. ...(*Interruptions*)

In the morning, there was a controversy regarding the Gandhian Institute of Studies, Varanasi. My hon. friend from Varanasi is sitting here. What is happening in that institution? The hon. Minister is totally misleading this House. The late Jaya Prakash Narayan founded of this institution 40 years ago. Now, this institution is facing a threat of closure from August last year. The ICSSR stopped all financial assistance − Rs. 22 lakh from HRD and Rs. 22 lakh from the Uttar Pradesh Government. They had stopped all the financial assistance. The ICSSR has deputed a Committee. They have gone into that and the report was submitted. The hon. Minister of Human Resource Development is silent on that. They wanted to finish this organisation. They wanted to stop financial aid to this institution so that the Gandhian Institute of Studies should be stopped. Without verifying the complaint, how can the hon. Minister of Human Resource Development stop the financial assistance?

There is one lady called Miss Kedia. People are saying that she is very influential. I do not know what is the reason. Shri Vimal Prasad, the earlier Chairman, was the Ambassador to Nepal. He was a very renowned person and he was a very close associate of late Shri Jaya Prakash Narayan. Such instances are going on. I would like to know whether Gandhi and Jaya Prakash Narayan became liabilities to the Ministry of Human Resource Development in the new century; whether they have lost relevance in this century.

15.00 hrs.

So, it is shocking that the HRD Ministry is stopping and completely trying to finish this Gandhian institution.

There is an attempt to destabilise the Nehru-Gandhian legacy in this country. They have contributed a lot in this country. They have sacrificed a lot for this country. Take, for example, the Indira Gandhi National Centre for Arts. The Leader of the Opposition was the Chairperson of that institution. The Department of Culture reconstituted the Trust on 7th January, 2000. I do not know the reason for doing this. The minimum courtesy demand that the Minister should have consulted the Leader of the Opposition before taking any such important decision. Tomorrow, when the Congress Government is there, if we change the Deen Dayal Upadhyaya Trust and make Shri Mani Shankar Aiyar the Chairman of that Trust, what will be the feeling of Shri Murli Manohar Joshi or Shri L.K. Advani? This is too much. They are crossing the limits. The Indira Gandhi Centre for Arts, the Nehru Memorial Trust and the Rajiv Gandhi Foundation are the organisations of national as well as international repute. They want to reduce the level of these prestigious organisations, which are like the Deen Dayal Upadhyaya Trust, which we are not going to allow. Take, for instance, the Nehru Memorial Trust. Recently they wanted to reduce the importance, functioning and administration of the Nehru Memorial Trust, which is highly deplorable. I want to warn the Government, through you, Sir, that this attitude of the Government to degenerate the institutions, to tamper with the institutions, to tamper with the history will not help them. Attempts to degenerate the autonomous institutions in the country will not be tolerated. Earlier also we have seen a lot of HRD Ministers in this country. Dr. Abdul Kalam Azad, Prof. Nurul Hasan, Shri M.C. Chagla and Shri Humayun Kabir were great personalities who were Heads of this Ministry. Now Dr. Murli Manohar Joshi, with a small heart, is in that chair, which is a disgrace to the nation. So, I would request the Minister to please reconsider his arbitrary decisions which are going to create far-reaching implications in our country.

CUT MOTIONS

श्री प्रकाश मणि त्रिपाठी (देवरिया) : सभापति महोदय, मैं मानव संसाधन विकास मंत्रालय की वर् 2000-2001 की मांगों के समर्थन में बोलने के लिए खड़ा हुआ हूं। मानव संसाधन विकास मंत्रालय में प्रारंभिक शिक्षा, माध्यमिक शिक्षा, उच्चतर शिक्षा, साक्षरता, महिला और बाल विकास के विभाग आते हैं। जब हम मानव संसाधन विकास मंत्रालय की बात करते हैं तो हम भविय की बात कर रहे हैं, युवा पीढ़ी की बात कर रहे हैं और यह एक स्तर की बात होनी चाहिए।

सबसे पहले मैं यह कहना चाहूंगा कि इस बार प्रारंभिक शिक्षा में 3,729 करोड़ रुपये, माध्यमिक शिक्षा में 1721 करोड़ रुपये और महिला एंव बाल विकास के लिए

1660 करोड़ रुपये का अनुदान रखा गया है, यानी सब मिलाकर 6,910 करोड़ रुपये का अनुदान है जबकि पिछले साल इन मुद्दों पर 5,635 करोड़ रुपया खर्च किया गया था। इस तरह हमारी मांगों में 20 प्रतिशत की बढ़ोत्तरी हुई है। नयी पंचर्वाीय योजना के अंतर्गत, जिसमें 24,908 करोड़ रुपये रखे गये हैं, उसमें इस साल 7,443 करोड़ रुपये का आबंटन है। इसलिए यह अनुदान पिछले साल के अनुदान से 20 प्रतिशत ज्यादा है। हम समझते हैं कि 20 प्रतिशत ज्यादा अनुदान से मानव संसाधन विकास मंत्रालय और अधिक प्रभावी रूप से कार्य करेगा।

लेकिन फिर भी मैं इसमें अपने दोस्त रमेश चन्नितला जी से सहमत हूं कि अभी हम 3.4 प्रतिशत जी.डी.पी. पर है। कोठारी कमीशन ने भी यह कहा था और हम लोगों की भी यह मांग है कि यह अनुदान बढ़ना चाहिए। हम लोग चाहते हैं कि ज्यादा से ज्यादा धनराशि इस विभाग में आये। इसके लिए मैं डा. जोशी को बधाई देना चाहता हूं कि इन्होंने गवर्नमेंट को बाध्य किया है कि यहां पर अच्छी तरह से अनुदान बढ़ाया जाये। इसमें कई योजनाएं हैं, यह बड़ा विभाग है। प्रौढ़ शिक्षा के बारे में कुछ दिन पहले बात हुई। यह मानव संसाधन विकास मंत्रालय को विरासत में मिला है, लेकिन यह हम लोगों का अनुभव है कि जिस तरह से इसमें प्रगति होनी चाहिए, जमीन पर उतनी प्रगति नहीं है। इस पर आपको गम्भीरता से विचार करना चाहिए। एकाध और समस्याएं हैं, जैसे कि अध्यापकों की बहुत कमी है। यह प्रदेश सरकार का काम है, लेकिन इसमें आप अपना बहुत ध्यान दें, यह हमारी मांग है।

पोााहार योजना 1090 करोड़ रुपये की योजना है। जिन-जिन प्रदेशों में खाना बनाकर बालकों को दिया जाता है, वहां पर पोााहार योजना टीक चल रही है, लेकिन जहां पर केवल राशन दिया जाता है, वहां पर यह योजना ठीक नहीं चल रही है, इस तरफ भी मैं आपका ध्यान आकर्िात करना चाहता हूं। एक बात, जिस पर मैं आपका ध्यान आकर्िात करना चाहता हूं, वह बच्चों पर प्रारम्भिक शिक्षा के दौरान मानसिक बोझ है, इस पर आपने पहले भी ध्यान दिया है, ब्लकि आपने लिखा है : Reduction of contents and loads of bags from children's existing curriculum. यह बहुत अहम विाय है और इस पर आपने ध्यान दिया है। लेकिन कई चीजें ऐसी हैं, जिनकी वजह से यह बोझ बढ़ता गया है। शारीरिक बोझ बढ़ने से उस बच्चे में दिखाई पड़ जाता है, जबकि मानसिक बोझ बढ़ता है तो सब को पता नहीं चलता है। आम तौर से माता-पिता को पता नहीं चलता है। इसमें बहुत से स्कूलों में आजकल होड़ लगी हुई है कि मैं अपने यहां दूसरी क्लास में उस स्कूल से ज्यादा सलेब्स हमने रख रखा है। इसलिए हमारा अनुरोध यह है कि प्रारम्भिक शिक्षा में हर क्लास को एक क्लास नीचे कर दें। जो आज क्लास दो में पढ़ाया जा रहा है, वह क्लास तीन में पढ़ाया जाये। इससे वह लड़का जब एक साल और बड़ा हो जायेगा तो उसको वह चीज पढ़नी पड़ेगी, जबकि अब उसे छोटी अवस्था में पढ़नी पड़ रही है। इससे बहुत फर्क पड़ेगा, इसको मैं आपसे कहना चाहता हूं।

आपके विभाग ने अल्पसंख्यक वर्ग, अनुसूचित जाति और जनजाति, दोनों के लिए बहुत ज्यादा प्रभावशाली उनकी शिक्षा को बनाया है। यह भी मैं कहूंगा कि बिहार और मध्य प्रदेश जैसे राज्य जो कि बीमार राज्य कहे जाते हैं, उसमें भी शिक्षा की प्रगति अब के साल बहुत अच्छी हुई है। महिला शिक्षा पर भी जोर दिया गया है। अल्पसंख्यक समुदाय के बारे में खड़े होते ही रमेश चेन्नितला जी ने कहना शुरू कर दिया कि भगवाकरण कर रहे हैं, हम इसके खिलाफ हैं। अल्पसंख्यक वर्ग के बारे में मानव संसाधन विकास मंत्रालय ने खास ध्यान दिया है। 325 ब्लाकों में उनके लिए स्पेशल स्कीम्स चल रही हैं, 200 लड़कियों के स्कूलों के भवन उनके लिए बनाये जा रहे हैं। 1070 कक्षाएं बनाई गई हैं और उर्दू के कम्प्यूटर के 50 सैण्टर्स इस समय काम कर रहे हैं। इसमें खाली नारेबाजी से काम नहीं चलेगा, जमीन पर तथ्य देखना पड़ेगा और तथ्य जो है, वह यह है कि मानव संसाधन विकास मंत्रालय अल्पसंख्यक वर्ग के लिए, अनुसूचित जाति और अनुसूचित जनजाति के लिए बहुत ही तेजी से कदम उठा रहा है।

लेकिन जैसे-जैसे आपका विभाग सफल होता जाएगा, जैसे-जैसे आपका कार्य दिखने लगेगा, इस तरह की बातें आएंगी। इसके पहले कि मैं आई.सी.एच.आर. पर आऊं, मैं एक बात और कहना चाहता हूं। आपने भारतीय भााओं के लिए राट्रीय आयोग का गठन किया है। मैं इस पर खास तौर से जोर देना चाहता हूं कि हिन्दी भाा को संयुक्त राट्र संघ में ले जाने के लिए वहां उसको स्थापित कराने के लिए और आधिकारिक भााओं में स्थान दिलाने के लिए आप पूरा जोर दें। मैं जानता हूं कि राजभाा गृह मंत्रालय के अधीन है, इसमें विदेश मंत्रालय को भी योगदान देना पड़ेगा। लेकिन इसको एक नोडल पाइंट बनाकर संयुक्त राट्र संघ में हिन्दी को ले जाने की मांग मैं यहां पर करना चाहता हूं।â€¦(व्यवधान) मैं एक बार संयुक्त राट्र संघ के एक बड़े अधिकारी से बात कर रहा था। मैंने कहा कि क्या बात है हर छठा आदमी विश्व का भारतीय है, फिर भी भारत की राजभाा संयुक्त राट्र की भाा नहीं बनती। इस पर उन्होंने तपाक से जवाब दिया कि हम संयुक्त राट्र संघ में हिन्दी को वही स्थान दे सकते हैं जो आप भारत में दे रहे हैं। इसलिए मेरा पूरे सदन से अनुरोध है कि इस बात पर जोर दें कि हिन्दी अंतरराट्रीय भाा बनाई जाए।

हमारे देश में 871 केन्द्रीय विद्यालय अच्छा काम कर रहे हैं। वे विद्यालय काफी अच्छा काम कर रहे हैं, जिनके अपने भवन हैं। लेकिन जो किसी अन्य जगह पर काम कर रहे हैं, उनका काम इतना अच्छा नहीं है। 168 करोड़ रुपए का अनुदान मानव संसाधन विकास मंत्रालय की तरफ से केन्द्रीय विद्यालयों को देना फौरन अनिवार्य हो गया है, ताकि उनके भवन बन सकें और शिक्षा की गुणवत्ता उस तरह से हो सके, जैसा कि हम चाहते हैं। सब मिलाकर काम प्रगतिशील हो रहा है, 21वीं सदी के लायक हो रहा है।

मैं देख रहा हूं कि आई.सी.एच.आर. को लेकर बहुत सी बातें यहां हुई हैं और होने वाली हूं। उसमें भी नारेबाजी से काम नहीं चलेगा। उसमें भी तथ्य जानना पड़ेगा। तथ्य यह है कि आई.सी.एच.आर. ने चार करोड़ रुपए का खर्चा कर दिया है। जिस किताब को वापस लिए जाने की बात कर रहे हैं, 1986 में डा. चोपड़ा की वह किताब प्रिंट हो चुकी थी। उस पर छपाई की लागत ढाई लाख रुपए आई थी। उसको बाजार से वापस मंगा लिया और उस समय अध्यक्ष ने अपने गोदाम में डाल दिया है। एक हजार प्रतिलिपियां आज भी उनके गोदाम में पड़ी हैं। तब इस पर कोई बयान नहीं आया। लेकिन चूंकि आई.सी.एच.आर. में वामपंथी इतिहासकारों का वर्चस्व था इसलिए अब यह जलजला आ रहा है। उसके एक-एक तथ्य में यह देखा जा रहा है। वह तथ्य यह है कि "टुवर्ड्स फ्रीडम" किताब जो हमारी ट्रांसफर आफ पावर के बारे में थी। यह किताब एक जगह से चली थी, बाद में यह कह कर कि अगर यह नॉन गवर्नमेंटल पब्लिकेशन होगा तो जनता इसको पसंद करेगी , तब ऐसा मानकर आई.सी.एच.आर. बनाया गया था। तब से वामपंथी इतिहासकारों का उस पर वर्चस्व रहा है। इसीलिए डा. चोपड़ा ने जब किताब प्रकाशित कराई तो उसको वापस ले लिया गया। यहां यह कहा गया था कि अपनी पांडुलिपि हमें भेजो, ताकि मैं देख सकूं कि यह सही तथ्य है या नहीं। उसी बात पर लोगों को बुखार आने लगा, क्योंकि चोर की दाढ़ी में तिनका, यह चोर की दाढ़ी में तिनका क्यों है, अगर नाम उस आई.सी.एच.आर. का होना है, तो मैं जानना चाहता हूं क्या आई.सी.एच.आर. उस किताब को मंगाकर देख नहीं सकती ?

अगर आप इस किताब को देखेंगे तो वह किताब जो हमारे महान इतिहासकार पाणित्यकर और सुमीत सरकार साहब हैं और जिसके लिए पूरा तूफान खड़ा हुआ है, उस किताब में हर चीज के खिलाफ काम किया गया है। वहां एक तरह से यह दिखाया गया है कि हमारा स्वतंत्रता अभियान राट्रवाद और सांस्कृतिक प्रेरणा से प्रेरित नहीं था बल्कि उसे स्थानीय किसान, मजदूर और छात्र असंतोा की अभिव्यक्ति के रूप में चित्रित करने का प्रयास किया गया है। हमारे स्वतंत्रता अभियान का केवल कम्युनिस्टीकरण किया गया है। 3500 पेज की वह किताब है और वह जो कर रहे हैं, वह अपनी जगह पर हैं। जिस किताब में 1942 के बाद क्विट इंडिया मूवमंट के बाद हमारे स्वतंत्रता अभियान में गांधी जी जैसे व्यक्तित्व का कोई और आदमी था, उसके लिए 60 कागज हैं और कम्युनिस्ट पार्टी ऑफ इंडिया का उसी साल का कागज है। हमें वह प्रभावित नहीं करता, वह कांग्रेस के इतिहास को प्रभावित कर रहा है...(व्यवधान) हमें सेंटेंस पूरा कर लेने दीजिए। 1942 का इतिहास महात्मा गांधी जी का इतिहास था। उसे प्रभावित कर रहा है और अगर उसे देखकर ठीक करना चाहें तो यह कहना कि यह गलत काम हुआ है, हमारी समझ में नहीं आया। अन्य

बहुत से तथ्य हैं, आप कुछ कहना चाहते थे।

श्री रमेश चेन्नितला : मालूम है कि गांधी जी के ऊपर एक चैप्टर उन्होंने दिया है। इसके अलावा प्रोफेसर गोपाल को क्यों एपॉइन्ट किया गया था ? इनका जितना भी राइटिंग था, उसे देखकर जो भी शॉर्टकमिंग्स हैं, उसके ऊपर टिप्पणी करके उसे ऑक्सफोर्ड यूनिवर्सिटी प्रैस में भेजा गया था। प्रोफेसर गोपाल का काम वही था। बार-बार यह कहने की क्या जरूरत है ?

श्री प्रकाश मणि त्रिपाठी : हम बहुत खुश हैं कि आप इसे डिफेंड कर रहे हैं, लेकिन सच बात तो यह है कि उसने आपके इतिहास को खत्म किया है। आज नहीं किया है, हरदम इस्तेमाल किया है। ....

> "Communists, Socialists, Royists have 78 references in the index. The Indian National Congress has no mention excepting under the heading `Corruption, Indiscipline and Bogus Membership""."

आपने भी पढ़ा है और हमने भी पढ़ा है।

MAJ. GEN. (RETD.) B.C. KHANDURI (GARHWAL): What he is quoting is from the document. This is what has been written about the Indian National Congress. Now, if you are happy with it, good luck to you.

श्री प्रकाश मणि त्रिपाठी : यह चर्चा का विषय नहीं है।, आपने अपनी बात कह ली है। सभापति महोदय, आप नोट करें कि जितना व्यवधान हो, उतना समय हमें और दिया जाये क्योंकि जो मैं कहने जा रहा हूं, उससे और व्यवधान होगा।...(व्यवधान)

MR. CHAIRMAN : No Member should interrupt another Member.

SHRI MADHAVRAO SCINDIA (GUNA): It was not an interruption because the Member has very kindly yielded.

MR. CHAIRMAN: Then the hon. Member should not yield.

श्री प्रकाश मणि त्रिपाठी : लेकिन हमें इस बात का, मैं तो यह नहीं कहूंगा कि बहुत अफसोस है। हमें खुशी है लेकिन अफसोस इस बात का है कि जो अपने अतीत की रक्षा नहीं कर सकता, उसका कोई भविष्य नहीं है और इस किताब में अगर किसी पर आक्रमण गया गया है तो वह आपके इतिहास पर आक्रमण किया गया है, बिल्कुल तोड़ा-मरोड़ा गया है और आपके माध्यम से मैं मानव संसाधन विकास मंत्रालय से यह कहूंगा कि यह 1943-44 का वर्ष भारत के स्वाधीनता आंदोलन में बहुत महत्वपूर्ण वर्ष है क्योंकि उन दिनों ब्रिटिश सरकार गांधी जी द्वारा छेड़े हुए भारत छोड़ो आंदोलन को कुचलने में लगी हुई थी। देश के सब नेता जेल में थे और इसका फायदा लेकर हमारे वामपंथी दल ने ये सब कारनामे किये हैं। इनकी काली करतूतों की तो कोई हद नहीं है। उस समय इनका एजेंडा अपना था, स्वतंत्रता का कोई एजेंडा नहीं था। ये स्वतंत्रता के एजेंडा से संचालित नहीं थे। ये कम्युनिस्ट इंटरनेशनल एजेंडा से संचालित थे। कभी-कभी ब्रिटिशर के पिट्ठू बनकर और कभी-कभी कांग्रेस के खिलाफ किस तरह से काम करके ब्रिटिशर का संरक्षण प्राप्त किया है। उनके खुद के इसी के इंट्रोडक्शन से पता चलता है और यह सब करने के बाद आज अपने इतिहासकारों को बैठाकर उस इतिहास को मोड़कर वामपंथी अभियान को एक सुंदर चेहरा देखना, यह हमें कभी गवारा नहीं होगा और आप इसको बिल्कुल बदलें। इतिहास को बार-बार तोड़ा गया। 1940 में क्यों, 1962 की आप इसी पार्लियामेंट की बातें सुन लें। उन्होंने खिलाफ अभियान किया है। हम आपको बता देते हैं। नॉर्थ बंगाल, पेज 449 लोक सभा के 1962 के वॉल्यूम 9 में श्री ए.सी.गुहा ने कहा है :-

'In North Bengal, some Communists are actively propagating in favour of China.'

जब-जब यह देश गर्दिश में आया है, उसी का फायदा लेकर हमारे वामपंथी दलों ने देश के खिलाफ काम किया है और उसी दिन पेज 456 में यशपाल सिंह ने यह कहा है " इस बात का दुख है कि आज साम्यपादी दल में ऐसे भी दोस्त हैं जो आज भी चीन के आक्रमण को आक्रमणकारी नहीं मानते।" फिर कहा कि "आज वह चीन के साथ हैं क्योंकि वह साम्यवादी देश है चाहे वह हमलावार क्यों न हों " लेकिन इस सेंटेंस पर खास सोचने की जरूरत है। ऐसा लगता है उन मित्रों ने बड़ी चतुराई के साथ प्रधान मंत्री जी की प्रशंसा करके उनकी विदेश नीति की तारीफ करके, अपने देशद्रोह को छिपाते हुए अपनी पुरानी नीति अपनाई हई है। दोस्तों ये शब्द मेरे नहीं हैं, ये 1962 में श्री यशपाल सिंह के शब्द हैं, इसलिए इस पर मैं समय दे रहा हूं, आप इस पर गंभीरता से विचार करें। प्रमुख विपक्षी दल गंभीरता से विचार करें कि जो अखबार में वामपंथी साहित्य निकलता है, उसके अंदर जाकर देखें कि इनका इतिहास ऐसा रहा है। यही एक पार्टी है जो कि इंडियन नेशनल कांग्रेस नहीं कहलाती, जो भारतीय जनता पार्टी नहीं कहलाती बल्कि जो कहलाती है :- Communist Party of India.

It could be of China, of Russia, of Poland, but it is basically Communist Party of India. इसलिए आपकी मानसिकता स्वदेशी नहीं है। आपका जन्म स्वदेशी नहीं है और जब आप कहते हैं कि हमारे देश को बेचा जा रहा है, हमारी शिक्षा में परिवर्तन लाने के लिए आप कहते हैं तो हमारा यह कहना है क्योंकि अभी मैं दिखाऊंगा कि क्या-क्या हमारी शिक्षा मे हो रहा है, उसको बदलना है नहीं तो हम कभी भी स्वदेशी नहीं हो सकते। जब आप कहते हैं कि संविधान क्यों बदला जायेगा ? यह एक और हास्यास्पद बात हो जाएगी कि आप पार्लियामेंट्री डैमोक्रेसी क्यों बदल रहे हैं ? आपके किस देश में पार्लियामेंट्री डैमोक्रेसी है ? कौन सा कम्युनिस्ट देश है जहां पर डैमोक्रेसी है ? पार्लियामेट्री और प्रैसीडेंशियल छोड़ दीजिए लेकिन केवल आलोचना के लिए आलोचना की जाती है। वेस्ट बंगाल में जहां पार्लियामेंट्री डैमोक्रेसी है, वहां हमारे सुदीप बंधोपाध्याय जी उस दिन बात कर रहे थे, उससे यह लगता है कि वहां भी डैमोक्रेसी केवल नाम के लिए है, आपका डैमोक्रेसी में कोई विश्वास नहीं है। इसलिए जरा डैमोक्रेसी और देशभक्ति का पाठ हम लोगों को पढ़ाना कम कर दीजिए। अंग्रेजी में एक शब्द है : कंसिस्टेंसी। वामपंथी दलों में कंसिस्टेंसी बहुत है। 1940 और 1962 के जो कारनामे थे, वही आज भी हैं। फर्क सिर्फ इतना है ऑक्सफोर्ड प्रैस से मिलकर उन्हीं कारनामों को अब साहित्य के रूप में दोहराया जा रहा है। मैं आपके माध्यम से माननीय मंत्री जी को कहना चाहता हूं...(व्यवधान)

डा. रंजीत कुमार पांजा (बारासाट) : मौका अच्छा है, यहां कम्युनिस्ट कोई नहीं बैठा है।...(व्यवधान)

श्री हन्नान मोल्लाह (उलुबेरिया) : पार्लियामेंट हाउस से अनट्रुथ कहने से अनट्रुथ साबित नहीं हो जाता। हम सुन रहे हैं।...(व्यवधान) इतिहास सुन रहा है, दुनिया सुन रही है।

आर.एस.एस. के इतिहास में शायद आजादी के समय एक घंटे के लिए हिस्सा नहीं लिया तो यह बात कह रहे हैं। उनको कहने दो, दुनिया सुन रही है।

MR. CHAIRMAN : No cross-talk please.

Shri Prakash Mani Tripathi, there are a dozen more speakers to speak and we have to conclude it by 6 o'clock today. So, please conclude now.

SHRI PRAKASH MANI TRIPATHI : Sir, I am concluding within two minutes.

कंसिस्टेन्सी की बात मैं छोड़ देता हूं। मैं कहना चाहता हूं कि इनका व्यवहार सामान्य है, जो 1940 में था, जो 1962 में था, वही आज भी है। यह इनकी खासियत है और खूबसूरती है, यह मैं मानता हूं।

मैं कहना चाहता हूं कि इसे क्यों न बदला जाए। अभी हाल ही में एक बच्चे का पेपर मेरे हाथ में आया, जो कि वैस्टर्न पोलिटीकल थौट, दिल्ली यूनीवर्सिटी का पेपर है। उसमें सभी सवाल है जैसे- बार्कर के अनुसार प्लेटो का राजनीतिक सिद्धांत, अरस्तु के अनुसार क्रांतियों के कारण और उपचार, ओब्सीनियन कान्सेप्ट, ल्यूक्स थ्योरी, रूसो, मिन, मार्क्स की थ्योरी ऑन रिवोल्यूशन, मार्क्स की थ्योरी ऑन कन्टैम्परेरी वर्ल्ड - इनकी हमारे लिए क्या कोई प्रासंगिकता है? क्या हमारे यहां पोलिटीकल थिंकर नहीं थे? चाणक्य की थ्योरी कहां पढ़ाई जा रही है - आप बदलाव करें। शिवाजी की थ्योरी कहां पढ़ाई जा रही है - आप बदलाव करें। महात्मा गांधी की थ्योरी कहां पढ़ाई जा रही है - आप धड़ल्ले से बदलाव करें। मैं कहना चाहता हूं कि बदलाव की जरूरत है और आप इस बात पर गौर कीजिए।

मेरे हाथ में किताब है, इसमें फैमिली ट्री बना है, नाम है - एक्सप्रैशन मेन कोर्स बुक, जो टाटा मैक्ग्राहिल का पब्लिकेशन है। फैमिली ट्री - मोतीलाल नेहरू, स्वरूप नेहरू, पं. जवाहरलाल नेहरू, कमला नेहरू, विजय लक्ष्मी पंडित, इंदिरा प्रियदर्शिनी, फिरोज गांधी, राजीव गांधी, सोनिया गांधी, संजय गांधी, मेनका गांधी, राहुल गांधी, प्रियंका गांधी और राबर्ट वढेरा - यह पढ़ाया जा रहा है। आप इसमें बदली नहीं करेंगे। इतिहास में लोगों का नाम लिखकर एक फैमिली ट्री बनाया जाता है। बच्चों को पढ़ाने के लिए एक फैमिली का नाम देना, यह बहुत गलत है। बदलाव अनिवार्य है। भारतीय जनता पार्टी सत्ता में आई है, बदलाव अनिवार्य है, बदलाव होगा और होकर रहेगा।

महोदय, मैं दो चीजें और कहना चाहता हूं। मानव संसाधन विकास में पूर्व सैनिकों का इस्तेमाल करिए। जब देश पर कठिनाई आती है, तो वे वहां पर रहते हैं। उनका प्रशिक्षण, उनका अनुशासन इस तरह का है कि यदि आप उनको ले आयेंगे, तो उनके प्रभाव से नवयुवक के निर्माण में एक अच्छी मिसाल पैदा होगी। पिछले आठ सौ सालों में मैकोले के समय से ब्रिटिश पीरियड के दौरान और पिछले पचास सालों में एक बात की चेटा की गई है और वह यह है कि भारत का स्वर्णिम इतिहास धूमिल हो जाए। भारत के इतिहास को धूमिल करने की चेटा की गई है। ये सब पोलिटिकल थाट्स के कार्यक्रम अंग्रेजी में बनाए गए हैं। यह बात नहीं है कि मैं अंग्रेजी नहीं बोलता हूं, लेकिन इन सब चीजों को लाने से एक मानसिकता बनती है। हम यह कहते हैं कि हमारे बच्चे पाश्चात्य सभ्यता की तरफ आकर्षित होते जा रहे हैं, तो इसकी जिम्मेदारी हमारी पीढ़ी पर रहेगी। पचास सालों की आजादी के बाद अब समय आ गया है और मैं आपको बधाई देता हूं कि आप उस ओर अग्रसर हैं। पाठ्यक्रम में भारतीयता को लाने के लिए, राट्र प्रेम को लाने के लिए जो कुछ भी बदलाव लाना है, उसको आप ले आइए। इसको लाने के लिए आपको पूरा बल मिलेगा।

इन शब्दों के साथ, मैं इन मांगों का समर्थन करते हुए, अपनी बात समाप्त करता हूं।

SHRI SAMIK LAHIRI (DIAMOND HARBOUR): Mr. Chairman, Sir, I am really a little confused whether the discussion is going on the demands for Grants of the HRD Ministry or it is Demands for Grants for anti-Communist propaganda. I am feeling that way a little bit after hearing the speech of my honourable colleague.

Before entering into a discussion over this year's Budget, I think everybody should look into the real scene of our country, specifically in the field of primary education and what is the position of secondary education and what is really going on in higher education. Everybody has to consider this point first.

It is very unfortunate that even after 52 years of our Independence, 6.5 crores of children are out of school and half of the world's illiterates are in our country. It came out in the newspaper that our hon. Minister of HRD says that maybe half of the world's illiterates are in our country, but the biggest number of literates is also in our country and we should be proud of that!

Forty per cent of the students of the relevant age group are not enrolled in the secondary schools.

Forty one per cent of the children do not reach even class five.

On an average, additional 15 lakhs of children per year are getting enrolled out of 1.5 crore who are born in our country.

If we consider our country's position, privatisation and commercialisation of education is going on. How should the students pay their fees? Our HRD Minister and our UGC Chairman are now comparing the situation of India with Japan and they say that the students of Japan are paying such portion of the total expenditure of an educational institution and why Indian students also not pay that amount of fees. But you consider your country's position with the world situation. In Japan, for a lakh of inhabitants, the number of students is 3,139 and in India it is 601 only.

If you consider the *per capita* income with Japan, our position is very shabby in regard to intermediate education scenario.

If we consider human development index, our position is 132 out of 174. It is now being claimed that nearly 6 per cent of the student potential group are entering into higher education. But it is not more than 4 per cent, according to the opinion of experts and the average in the developed world is above 20 per cent. This is the backdrop. This is the scene really which is prevailing in our country and under this backdrop, we have to consider our Budget and we have to consider the necessity.

For many years, we are talking about full literacy and declaring elementary education as a fundamental right. But these are longstanding demands of our country. The 83rd Constitution (Amendment) Bill is now gathering dust under the regime of the NDA Government. It is very shameful. The hon. Minister of HRD is saying that it is now under the consideration of the Standing Committee. Most of my colleagues are here. Let us recollect who was the Member of the Standing Committee of the HRD at that time

The Standing Committee scrutinised it and made recommendations and the Report was laid on the Table of this House. Why is the Government allowing dust to gather on the Constitution (Eighty-third) Amendment Bill? The hon. Minister will have to reply to this.

The first Minister of Education of our country Shri Maulana Abul Kalam Azad once said that the expenditure on education should be at par with the expenditure on defence. If we can really educate our people in a very good manner, that would be the highest defence of our country. Having half the illiterate population of the world, how can you defend yourself? It cannot be done by nuclear weapons. You should know it.

What is being proposed in this Budget? Before entering into this Budget, if we go through the Budgets of the previous years, everybody will know that it is a total farce. In the last year's Budget, that is the Budget for 1999-2000, the total allocation for elementary education was Rs.3,036.95 crore. That was the Budget Estimate but the Revised Estimate came down to Rs.2,854.24 crore. Why did you allocate that money if you could not spend it? The same is the case with secondary education and higher education. So, what is the meaning of placing this Budget before us? Every time, whatever is being placed before us for our approval is not spent by the Government. This is the third Budget of this Government and I accuse this Government of misleading the House. They are not abiding by the decision of the House in spending the amount approved by this House.

What is the intention of the Government? Why are they not bringing forward the Constitution (Eighty-third) Amendment Bill? Why are they not providing enough money? Instead of providing enough money, they have now provided for a scheme *Sarvashiksha Abhiyan*. They have allocated Rs.350 crore for it. What will happen to this money? We have a doubt about how this money would be spend and let it be cleared by the hon. Minister. Many reports have appeared in many newspapers and it has been an issue much talked about that in the *Bharatiya Vidya Bhawan* and in some of the *RSS*-run schools the way they are imparting education is very dangerous. I will conclude and I do not want to waste the time of the House by quoting them because my good friend knows that many of the NDA partners definitely oppose it. I doubt that some of this money will go to help the *RSS*, the *Bharatiya Vidya Bhawan* and some other schools that are spreading communalism in our country. Instead of spreading education, they are trying to spread hatred among the people of our country.

What is happening in the sphere of higher education? The Ministry of Human Resource Development and this Government are now trying to say that the students have to pay for their education if they want to enter into higher education. The first recommendation of the UGC that has been accepted by the Government in a nutshell is, `As a part of the gradual withdrawal of funding of higher education, to begin with, 25 per cent of recurring expenditure in the universities and colleges has to be raised by the institutions themselves through cost recovery, that is, fees to be paid by the students and other resources.' The second recommendation is, `The universities and the State Governments should confer autonomous status to the affiliated and constituent colleges, which will have wide ranging powers with practically no control of the universities.'

The third recommendation of the World Bank is about financing the higher education in developed countries. It has been followed in toto by this Government. It has categorically asked the Governments to make students pay to the Government to provide higher education facilities; to develop a system of educational loans where students desirous of getting higher education would get loans with which they would pay for their education. Repayment of loan would follow when the students start earning. Fourteen crores of people, who have passed out from the universities, are unemployed in this country. Who can give the assurance that they would get employment? It has also recommended the Government to encourage private educational institutions which would charge fees sufficient to meet cost and to make profit. Does this Government consider education as a commodity to be sold in the market? Can education be controlled by the market forces? Can university education be controlled by the market forces?

I think, *Lord Ram* is not your Lord. Only Bill Clinton is your Lord. Even he categorically said that America should concentrate on spreading the higher education and without the State's share education cannot be spread. You cannot compare the national income of America with that of India. In our country, 39 crores of people are living below the poverty line. Another thirty per cent is hovering around the poverty line. Are you expecting them to pay their fees? Are you trying to make education a commodity? Do you want the education to be controlled by market forces? You are trying to sell everything, right from the public sector undertakings to education. इस सरकार का नाम तो होना चाहिए- "बिकने वाली सरकार।" आप सरकार चलाना छोड़ दीजिए और जाकर कोई दुकान खोल लीजिए। आप लोग सब कुछ बेच सकते हैं। What is this

going on in this country. Instead of imparting education, you are imparting hatred among the students. You are trying to divide the students in the name of *Ram* and *Rahim*. It was pointed out by my good friend, Shri Ramesh Chennithala. Out of context, it has been referred to by my another colleague also....(*Interruptions*)

Sir, I level a charge against this Government that instead of trying to impart education, they are trying to inculcate the culture of hatred and the culture of division in this country. I would caution the Government to roll back their policies. This Government should roll back the entire policy which they are following in the sphere of education. This Government is trying to play with fire, but let them not forget that this fire will burn them in the future. I cannot support the Demands for Grants in respect of the Ministry of Human Resource Development

DR. MANDA JAGANNATH (NAGAR KURNOOL): Sir, thank you very much for giving me an opportunity to participate in the debate in respect of the Demands for Grants of the Ministry of Human Resource Development. This Ministry deals with important matters, like elementary education, secondary education, higher education, women and child development, youth, culture, family welfare etc., which play a vital role in the development of the country as well as the community.

We feel sorry at the achievements of the last 50 years of our Independence. Our progress is not up to the mark.

In the field of primary education, I was sorry to read in today's newspaper that about 38,000 posts are lying vacant under the HRD Ministry. Out of the allocated sum of Rs.2590.16 crore, Rs.378.69 crore have not been spent so far. This shows how reluctant the Government is. Even after 50 years of our Independence, we are not able to recruit teachers. It is a very sorry state of affairs.

Coming to the higher education, as has been said by many of our friends, the activity of UGC is really very miserable. The UGC was formed in the fifties with two dozen universities and nearly 1,000 colleges. Now the number has gone up to 250 universities and about 10,000 colleges. The standard of higher education is getting deteriorated day-by-day. The university system is becoming disfunctional. There is not even a single university which can be compared with an international university. It is very sad on the part of our country. If we want the UGC to work effectively, it should confine itself only to the autonomous colleges and the other colleges should be manned by the State Governments and duly funded by U.G.C.

One of the reasons for the fall in standards, as many Members have pointed out, is the number of posts which are lying vacant in the Central universities. Even there is no regular UGC Chairperson to monitor the day-to-day affairs of the universities. A number of professors' posts are lying vacant. Under these circumstances, how can you expect to get a good education? A great person said, 'The standard of the students depends upon the standard of their institution". When you do not have the required number of teachers, professors or a regular Vice-Chancellor, you cannot expect good education to be imparted to the students.

In the Annual Report of the Ministry, it has been clearly stated that we are adopting a holistic approach so far as primary education is concerned. When 38,000 teachers' posts are lying vacant, does it really indicate a holistic approach?

After taking into consideration a number of aspects, the founding-fathers of our Constitution have provided for certain rights and guarantees for the weaker and underprivileged sections of the society. The reservation policy is not being implemented in a number of Central universities. It is a sorry state of affairs that on one or the other pretext these posts are kept vacant jeopardising the interests of the down-trodden people.

Coming to my own State, Andhra Pradesh, our hon. Chief Minister invited the hon. Prime Minister to inaugurate the hi-tech city. We have started an institution called as the Indian Institute of Information Technology. The entire world that looks for the information technology is looking at Hyderabad. All this is due to the efforts made by our Chief Minister.

Sir, at that time the hon. Prime Minister promised to grant the deemed university status to the IIT, Hyderabad. Though nearly one year has passed, this has not been accorded this status. Even the words of the Prime Minister have not been kept. I am sorry to bring it to your kind notice. I urge upon the Minister of Human Resource Development to see that deemed university status is granted to IIT, Hyderabad.

As regards computer education, our Government has sent a request for sanctioning Rs..12.54 crore. But this has not been sanctioned on the pretext that the class room project was not implemented properly. This project was implemented with the help of CMC. It was the CMC which gave hardware, software, training as well as certificates. So, how could we be held responsible for it? On this pretext, this is withheld. I urge upon the hon. Minister of Human Resource Development to clear that project immediately.

Sir, as I said earlier, we are told that the Government is taking a holistic approach to the primary education. We

have asked for 10,647 posts of Head Master. We have come out with an innovative programme of managing schools by the parents and having school management committees. Apart from the teachers, we appoint *Vidya* Volunteers when there is shortage of teachers. This request for appointment of 10,647 Head Masters was made long back. We have also incurred more than Rs.57 crore on this. The Government of India has not yet sanctioned this. I do not know what is the reason. I would request the hon. Minister to immediately sanction this project.

Sir, to meet the requirements of the rural people, we have started Ramananda Theerdha Rural Institute under the guidelines of the Government of India. We have sent a proposal for the release of Rs.787 lakh to meet the day-to-day expenses of this institute. This has also not been released. I would request the Government to release this amount immediately. The Govt. should give full university status to Jamia Hamdard, Delhi.

Lastly, as the number of technical institutes is increasing in Andhra Pradesh, there are more than 200 technical institutes including polytechnic. I urge upon the Minister to sanction a regional centre of AICT at Hyderabad.

श्री रामजी लाल सुमन (फिरोजाबाद) : सभापति महोदय, मानव संसाधन विकास मंत्रालय की अनुदानों की मांगों पर हम चर्चा कर रहे हैं। तमाम सम्मानित सदस्यों ने काफी उत्तम सुझाव दिए। इस देश में कितनी तालीम दी गई है और शिक्षा का कितना प्रतिशत है, यह बात अपनी जगह है लेकिन महत्वपूर्ण बात यह नहीं है कि हम कितना चले है, हम किस दिशा में चले हैं, यह ज्यादा महत्वपूर्ण है।

शिक्षा के सम्बन्ध में महात्मा गांधी जी ने कहा था कि शिक्षा का सही मायनों में अर्थ अच्छी आदतें सिखाना है। स्वामी विवेकानन्द ने दो लफ्जों में कहा था कि मानव निर्माण ही शिक्षा का मतलब है। आज जिस तरह की शिक्षा व्यवस्था है, उसके बारे में नए सिरे से विचार करना होगा। सब लोग जानते हैं कि जंगे आजादी के समय तिरंगे झंडे के नीचे एक कौम बनी थी- हिन्दू, मुस्लिम, सिख, ईसाई, सब ने इस देश की आजादी के लिए खून बहाया था। जंगे आजादी में हमारी मान्यताएं थीं- धर्मनिरपेक्षता, धार्मिक सद्भाव। हम किसी धर्म को मानें, लेकिन दूसरे धर्म के मानने वालों को तकलीफ नहीं देंगे। आज देश में संकटों की बात की जाती है, मैं कोई संकट नहीं मानता। इस देश में अगर कोई संकट है तो हमारी सोच का है, हमारे संस्कारों का है, हमारे विचारों का है। शिक्षा ऐसी होनी चाहिए, जो बच्चों के संस्कारों को ठीक रखे। संविधान में कहा गया कि दस वर्षों में 14 वर्ष के कम के बच्चों के लिए तालीम की व्यवस्था की जाए। 83वें संविधान संशोधन में भी हमने बड़ी मजबूती के साथ कहा था कि 14 वर्ष तक की आयु के बच्चों के लिए नि:शुल्क शिक्षा की व्यवस्था की जाएगी। मैं आंकड़ों में नहीं जाना चाहता। जवाहरलाल नेहरू जी के जमाने से लेकर अब तक, चाहे जो भी प्रधान मंत्री रहा हो, उस समय जो शिक्षा मंत्रालय होता था, तुलनात्मक दृष्टि से हर सरकार यह साबित करती है कि हमसे बेहतर कोई सरकार नहीं है।

लेकिन लोग क्या एहसास करते हैं और वास्तविकता क्या है, इसके बारे में हमें जरूर देखना होगा। वास्तविकता को देखने के बाद मैं निश्चित रूप से कह सकता हूं कि हमारे देश का अच्छा हाल नहीं है। अभी हमारे एक साथी ने कहा था कि मानव विकास सूचकांक की दृष्टि से जो 174 देश हैं उनमें भारत का 132वां स्थान है। हमारा कमिटमेंट था कि सकल घरेलू उत्पाद का छ: प्रतिशत शिक्षा पर खर्च करें, लेकिन वह तीन और चार फीसदी के बीच में है। यह जो साक्षरता मिशन है, अगर इसके आंकड़े मानक बना दिए गए कि हमारे देश के कितने लोग तालीम हासिल कर पाए, साक्षर हो गए, इसका सत्यता से कोई संबंध नहीं होगा। 448 जिलों में साक्षरता का काम हुआ है। एक राजनैतिक कार्यकर्ता होने के नाते मैं जानता हूं कि साक्षरता वाले किस प्रकार के आंकड़े पेश करते और बनाते हैं। ये न तो गांवों में गए, न शिक्षा का काम किया। उन्होंने गलत आंकड़े बना कर पेश कर दिए। मोटे तौर पर इस मद में जो धन खर्च हुआ वह ज्यादा सार्थक नहीं रहा, ऐसा मैं मानता हूं। इस देश में शिक्षा की यह हालत है कि कहीं विद्यालय हैं तो शिक्षक नहीं हैं और कहीं शिक्षक हैं तो विद्यालय नहीं हैं। रघुनाथ जी के सूबे बिहार के बारे में कल-परसों अखबार में छपा था कि 35000 शिक्षकों की नई भर्ती होनी है। उत्तर प्रदेश के तमाम गांवों में विद्यालय नहीं हैं। कहीं शिक्षक हैं तो विद्यालय नहीं हैं और कहीं विद्यालय हैं तो शिक्षक नहीं हैं। यह हालत हमारे देश में है। हमारे संविधान में अनुसूचित जातियों और जनजातियों के बच्चों को सेवाओं में आरक्षण देने की व्यवस्था है। जब अनुसूचित जातियों और जनजातियों का कोई छात्र आरक्षण का पात्र ही नहीं होगा तो उसे आरक्षण का कैसे लाभ मिलेगा?अनुसूचित जातियों और जनजातियों में जिन की माली हालत अच्छी हो गई है जो अपने बच्चों को बेहतर तालीम दे सकते हैं, जिन की कोचिंग में भेजने की क्षमता है, आरक्षण का लाभ केवल उन बच्चों को ही मिल सकता है। इस देश में जो दलित है, कमजोर है, जो आर्थिक रूप से गरीब है, उसे न आज तक आरक्षण का लाभ मिला है और न ही आरक्षण का लाभ मिलने की सम्भावना है क्योंकि आरक्षण का लाभ लेने के लिए उसके पास तालीम के साधन नहीं हैं। जब तक उसके पास साधन नहीं होंगे तब तक वह आरक्षण का लाभ नहीं ले सकेगा। हमारे देश में शिक्षा की यह दुर्गति है। डा. जोशी मुझे माफ करें, मैं उन्हें कहना चाहता हूं कि शिक्षा पर माफिया लोगों का कब्जा है। उत्तर प्रदेश में बोर्ड की परीक्षाएं हो रही हैं। ठेके पर नकल का काम चल रहा है। अनुदान कैसे लिया जाता है, इसके लिए भी एक्सपर्ट लोग हैं। प्रबन्धक तंत्र पर कैसे कब्जा किया जाए, इसके लिए भी एक्सपर्ट लोग हैं। पूरी शिक्षा पर कुछ लोगों ने कब्जा कर लिया है।

अंत में मैं इतना ही कहनो चाहता हूं कि शिक्षा व्यवस्था को ढर्रे में लाने की आवश्यकता है।

<u>16.00 hrs.</u>

हमारे साथियों को बड़ी चिंता है कि खेलों का स्तर गिर रहा है। आदमी जिस घर में रहता है, वहां विद्यालय भी चला रहा है। जहां खुली हवा नहीं है, वहां बच्चे पढ़ रहे हैं। पता नहीं कैसे मान्यता मिल जाती है, कैसे सर्टिफिकेट मिल जाते हैं, यह हमारी समझ के परे है।।

सभापति महोदय, मैं आपके मार्फत डा. जोशी से विनम्र आग्रह करना चाहूंगा कि शिक्षा के जगत में जहां माफिया का कब्जा है, या अवैध धन्धा चलाने वाले हैं, उनके खिलाफ प्रभावी कार्यवाही करें। ऐसे मुल्क में ऐसी शिक्षा की शुरुआत होनी चाहिये जो संस्कारों की विकृति को रोके ।

श्री महेश्वर सिंह (मंडी); सभापति महोदय, इस माननीय सदन में मानव संसाधन विकास मंत्रालय द्वारा प्रस्तुत 5450 करोड़ रुपये की अनुदान की मांगों पर चर्चा हो रही है, मैं इसके समर्थन में बोलने के लिये खड़ा हुआ हूं। मेरे से पूर्व वक्ता, जिन्होंने इस चर्चा का आरम्भ किया, जब वे बोल रहे थे तो ऐसे लग रहा था कि वे मांगों पर न बोलकर आर.एस.एस. या विश्व हिन्दू परिषद् पर बोल रहे हों। मैं इसके विस्तार में नहीं जाना चाहता क्योंकि समयाभाव है। मेरे दल के माननीय सदस्य श्री त्रिपाठी ने बड़े विस्तार के साथ उन बातों का उत्तर दे दिया है। मैं सिर्फ एक बात उनसे पूछना चाहता हूं कि आई.सी.एच.आर. के चेयरमैन पर जो टिप्पणी यहां की गई

है, वे आपके समय में दो बार सदस्य रह चुके हैं । अगर वे चेयरमैन हो गये तो इसमें आपत्ति की कौन सी बात है? क्या आर.एस.एस. या विश्व हिन्दू परिद् का सदस्य होना कोई अभिशाप है या कोई पाप है? इसके अलावा मैं इस बारे में कुछ नहीं कहना चाहता। लेकिन इतना जरूर कहना चाहूंगा कि जब हम यहां इन मांगों पर चर्चा करते हैं तो सरकार ने जो अच्छे काम किये हों, उस के लिये बधाई देनी चाहिये। यह गौरव का विाय है कि आज इस मंत्रालय के जो मंत्री महोदय हैं , वह एक ऐसा व्यक्तित्व है जिनका शिक्षा के क्षेत्र में अपना अनुभव है। हमें आशा ही नहीं पूर्ण विश्वास है कि जिस संकल्प को लेकर माननीय मंत्री जी चले हैं, वह अवश्य पूर्ण होगा। उन्होंने एक प्रश्न के उत्तर में कहा भी था कि उन्होंने एक संकल्प लिया है और वे एक नई योजना चला रहे हैं जिसे शिक्षा गारंटी योजना कहा जा रहा है। इसके अंतर्गत उन्होने पहली बार 245 करोड़ रुपये का प्रावधान किया है। उन्होंने यह भी कहा है कि 2003 तक वे प्रयास करेंगे कि 6 साल से 14 साल के बच्चो के लिये गांव में किसी न किसी तरीके से इस तरह शिक्षा उपलब्ध करायें ताकि उन बच्चो को एक किलोमीटर से अधिक दूरी तक शिक्षा प्राप्त करने के लिये चलना न पड़े। उनका संकल्प है कि 2005 तक देश में शिक्षा का स्तर 75 प्रतिशत तक ले जायें। इसके लिये तो कम से कम आप लोगों ने सरकार को बधाई दी होती।

सभापति महोदय, जहां तक प्राथमिक शिक्षा का संबंध है, यह शिक्षा की बुनियाद है। जिस प्रकार की आपके घर की नींव होती है, उस आधार पर आप ढांचा खड़ा कर सकते हैं। प्राथमिक शिक्षा के लिये मैं माननीय मंत्री को बधाई देना चाहता हूं और सचमुच में उनका आभार व्यक्त करना चाहूंगा। मैं मंत्री जी का ध्यान डी.पी.ई.पी. कार्यक्रम की ओर ले जाना चाहता हूं। श्री रमेश जी ने अपने नेता श्री राजीव जी का नाम लिया । यह बहुत अच्छी बात है कि उन्होंने अपने नेता का नाम लिया लेकिन मैं उनको यह भी याद दिलाना चाहता हूं कि 1986 में जो शिक्षा नीति बनी थी, उसे 1992 में श्री पी.वी. नरसिंह राव के समय में अपडेट किया गया था । उस समय इस डी. पी.ई. पी कार्यक्रम का उद्देश्य यह था कि गांव गांव में प्राथमिक शिक्षा को सुदृढ़ किया जाये।उसी उद्देश्य को लेकर यह योजना चालू की गई थी। लेकिन आपके समय में इस नीति की क्या दुर्गति हुई, उसे इस सदन में जरूर रखना चाहूंगा।

हिमाचल प्रदेश में 1996 में यह डी.पी.पी. कार्यक्रम शुरु हुआ। जैसा माननीय मंत्री जी ने एक प्रश्न के उत्तर में कहा था कि इस उद्देश्य की पूर्ति करना प्रान्तीय सरकारों का दायित्व होता है जिसमें लोगों की सहायता करना शामिल है, ताकि प्राथमिक शिक्षा सुदृढ़ हो लेकिन हुआ क्या? यहां से एक एक जिले के लिये 30-40 करोड़ रुपया गया है लेकिन उसपर कार्यान्वयन किस प्रकार से किया जा रहा है। आप चाहे पंचायत स्तर पर ले लें, जिला स्तर पर ले लें, चाहे ब्लाक स्तर पर लें , क्या कहीं भी किसी सांसद या विधायक की भागीदारी है? नहीं, जहां भी देखो, अधिकारी ही उसके मैम्बर्स हैं। राज्य में चीफ मिनिस्टर उसके अध्यक्ष हैं , एक्जीक्यूटिव में चीफ सैक्रेटरी है। जिला स्तर पर कोई किसी को पूछता नहीं है। जो भी कार्यक्रम केन्द्र से जाते हैं, वहां एक पैरेलल कार्यक्रम बनकर रह जाता है। हर स्टेट के प्रत्येक जिले में डायरेक्टर प्राइमरी एजुकेशन अलग है लेकिन यह न करके अलग से एक प्रोजैक्ट आफिसर बैठा है जिसके पास गाड़ी अलग है। सारा का सारा पैसा केन्द्र से जाता है। मैं पूछना चाहता हूं कि क्या डायरेक्टर, प्राथमिक शिक्षा, सक्षम नही था कि वह कार्यक्रम चलाता। जिले में डिप्टी प्रोजैक्ट अधिकारी क्या करता है? वहां भी नियुक्ति नहीं की गई है, प्रतिनियुक्ति की गई है। उद्देश्य यह था कि अध्यापकों की कमी को पूरा किया जाये लेकिन केन्द्र से ग्रांट जा रही है, नया आदमी नहीं लगाया गया। आज एजुकेशन डिपार्टमेंट में बैठा हुआ बी.आर.सी. हो या सी.आर.सी. हो , क्या अध्यापक नियुक्त न करके जे बी टी प्रतिनियुक्त किये जा रहे है। एक तरफ तो अध्यापकों की कमी है लेकिन दूसरी तरफ उन्ही की प्रतिनियुक्ति की गई है ।

यहां तक कि जहां डिस्ट्रिक्ट प्राइमरी एजुकेशन प्रोग्राम के अंतर्गत भवन का निर्माण हो रहा है, वहां सैक्रेटरी रखा गया है और जिसने गांव की कमेटी बनानी है, वह जे.बी.टी. अध्यापक है। वह अपना काम छोड़कर बाकी काम करता है और अलग से यहां एस.डी.ओ. J.E. नियुक्त कर दिये गये हैं । डी.इ.ओ. प्राइमरी के पास एक गाड़ी रहती है लेकिन आपके जिले में बैठे हुए डी.पी.ई.पी के डिप्टी प्रोजैक्ट आफिसर के पास दो दो गाड़ियां रहती हैं। माननीय मंत्री जी इस बात को जानते हैं दो गाड़ियो का क्या मतलब है? जहां जहां डी.पी.पी. के कार्यक्रम के अंतर्गत स्कूल खुले हैं, वहां गाड़िया नहीं जा सकती क्योंकि वहां स्कूल दुर्गम क्षेत्र में हैं । इसका क्या मतलब है? आपको जानकर हैरानी होगी कि जो साइनबोर्ड लगे हुये हैं, उनकी कीमत 6 हजार रुपये है। इतना बड़ा साइन बोर्ड तो किसी बिजनैसमैन का भी नहीं होता। इस प्रकार का ग्लो साइनबोर्ड लगा दिया गया जो अध्यापक ट्रेनिंग पर जाते हैं, उनके लिये डनलप के गद्दे ले लिये हैं। मैं माननीय मंत्री जी से अनुरोध करना चाहूंगा कि कम से कम इन सारे कार्यक्रमों की समीक्षा होनी चाहिये। जिस तरह धन का दुरुपयोग हुआ है, वह दुबारा न हो। मझे विश्वास है कि जैसे आपने उस दिन आश्वासन दिया था, इसकी भी समीक्षा होनी चाहिये । इस धन का सदुपयोग होना चाहिये। जहां कहीं समिति बनाई गई है, उसमें सांसदों और विधायकों की भागीदारी होनी चाहिये।

अंत में एक बात नवोदय विद्यालय के बारे में कहना चाहूंगा और मेरे द्वारा मंत्री महोदय को लिखे पत्र की तरफ ध्यान दिलाना चाहूंगा कि वैसे तो सरकार ने यह संकल्प लिया है कि हर जिले में एक नवोदय विद्यालय खोला जायेगा, मेरे हिमाचल प्रदेश में 12 जिले हैं, जिनमें से 10 जिलों में नवोदय विद्यालय हैं लेकिन लाहोल स्पीति में इस बार नया नवोदय विद्यालय मिला है। मैं कुल्लू जिले से आता हूं लेकिन वहां यह विद्यालय नहीं खुला है। आपकी गाइडलाइन्स में स्पट लिखा है कि एक जिले का विद्यार्थी दूसरे जिले में दाखिला नहीं ले सकता। मंडी जिले के पंडोह नामक जगह पर नवोदय विद्यालय खोलने के लिये मैंने लिखा है और मंत्री जी ने उत्तर में लिखा है कि सरकार की नीति के अनुसार एक जिले का निवासी दूसरे जिले में नहीं जा सकता। जब हम मांगते हैं कि हमें नवोदय विद्यालय दिया जाये, सरकार ने भूमि का प्र ाबंध कर लिया है तो जवाब में लिखा है कि जिला प्रशासन द्वारा 30 एकड़ उपयुक्त एवं मुफ्त भूमि तथा 246 छात्र-छात्राओं का 3-4 वा का आवासीय विद्यालय चलाने के लिये पर्याप्त उपयुक्त सभी भौतिक सुविधाओं से युक्त भवन उपलब्ध कराया जाना प्रान्तीय सरकार की जिम्मेदारी है।

सभापति महोदय, इतना खर्चा प्रांतीय सरकार कहां से करेगी। ऐसा लगता है - न नौ मन तेल होगा, न राधा नाचेगी। इसलिए मैं आपसे निवेदन करना चाहता हूं कि इसमें छूट दी जाए और आपकी कृपा से कुल्लू में एक नवोदय विद्यालय मिलना चाहिए, ताकि उस जिले में शिक्षा का विस्तार और प्रसार हो सके। आपने मुझे बोलने का मौका दिया, इसके लिए मैं आपका धन्यवाद करते हुए और इन मांगों का समर्थन करते हुए अपना आसन ग्रहण करता हूं।

16.11 hrs.

STANDING COMMITTEE ON INDUSTRY

Thirty-fourth to Forty-first Reports

MR. CHAIRMAN : Now, Shri M. Rajaiah will present the reports of the Standing Committee on Industry − Item No.11.

SHRI RAJAIAH MALYALA (SIDDIPET): I beg to lay a copy each (English and Hindi versions) of the following Reports of the Standing Committee on Industry:

1. 34th Report on problems being faced by Steel Industry (both in public and private sector);

2. 35th Report on the working of REGP and PMRY;
3. 36TH Report on − Disinvestment, Sickness and Revival of PSUs of Department of Heavy Industry;
4. 37th Report on Demands for Grants 2000-2001 of Ministry of Steel;
5. 38th Report on Demands for Grants 2000-2001 of Department of Mines (Ministry of Mines and Minerals);
6. 39th Report on Demands for Grants 2000-2001 of Department of Coal (Ministry of Mines and Minerals);
7. 40th Report on Demands for Grants 2000-2001 of Ministry of Small Scale Industries and Agro & Rural Industries; and
8. 41st Report on Demands for Grants 2000-2001 of Ministry of Heavy Industries and Public Enterprises.

16.12 hrs.

The Budget (General) 2000-2001

DEMANDS FOR GRANTS − contd.

Ministry of Human Resource Development

MR. CHAIRMAN : Shri P.K. Bansal.

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Sir, I would like to know as to how much time I will have.

MR. CHAIRMAN: Five minutes. Ten more Members have to speak.

SHRI PAWAN KUMAR BANSAL : The time allotted to the Congress was, if I am not mistaken, one hour and nine minutes. Till now, only 30 minutes have been taken. This is what the Minister had said in the Business Advisory Committee. If it is just five minutes, I would not like to speak. ...(*Interruptions*)

MR. CHAIRMAN: Till 5.30 p.m. ten Members have to speak.

SHRI PAWAN KUMAR BANSAL : If it is just five minutes and if the Government cannot stick to the commitment, I would not like to speak. But I would do so with utmost humility but with strong protest that the time allotted to the Congress was one hour and nine minutes, I repeat, one hour and nine minutes. Shri Ramesh Chennithala has taken only 30 minutes. ...(*Interruptions*)

MR. CHAIRMAN: You want me to give opportunity to all the ten Members to speak.

SHRI PAWAN KUMAR BANSAL : If the Government wants to shut the debate, well, it is good enough. I will not speak.

MR. CHAIRMAN: We have taken a decision in the Business Advisory Committee. You are a party to it.

SHRI PAWAN KUMAR BANSAL : The time allotted to the Congress Party was one hour and nine minutes. I am a member of the Business Advisory Committee. If only five-minutes are allotted to me to speak, I will not speak.

MR. CHAIRMAN: You complete your speech in seven minutes.

SHRI PAWAN KUMAR BANSAL : I will not speak.

MR. CHAIRMAN: I cannot bargain.

Shri Rashid Alvi.

...(*Interruptions*)

MR. CHAIRMAN: How can I bargain for time? We have limited time.

...(*Interruptions*)

SHRI RAMESH CHENNITHALA : Since he has come prepared to speak, you may allow him to speak. ...(*Interruptions*)

SHRI PAWAN KUMAR BANSAL : It was decided at the meeting.. ...(*Interruptions*)

MR. CHAIRMAN: That time has been reduced now. By 6 o'clock we must complete this item.

...(*Interruptions*)

SHRI PAWAN KUMAR BANSAL : We have cooperated to the maximum with the Government. This is not the way it should be done. ...(*Interruptions*)

MR. CHAIRMAN: All right. Shri P.K. Bansal.

SHRI PAWAN KUMAR BANSAL : Thank you very much, Mr. Chairman.

Education is rightly considered as the most crucial component of human development. The National Policy on Education of 1986, to which my friend referred and to which there was a sarcastic retort from the other side, considered education as a dynamic life-long process for developing an economically prosperous society and for ensuring equity and social justice. However, today, our Constitutional commitments gather dust because of the deviation of our economic planning from the path of social, economic and political justice.

Sir, disinvestment and cut in subsidies are the buzz words for ostensibly concentrating on the social sector but it is with pain that I have to say here that it is a social sector, which is most neglected by this Government. In this regard, education is the first casualty. This is the report Card of the BJP Government in office for two years.

Sir, the Government boasts of having increased the allocation for education in the Ninth Five Year Plan. Due to paucity of time I would not like to go into those details though this debate concerns the Demands for Grants. But even going by those standards, which, actually, is one-third of the total projection made by a Committee of the Planning Commission, the allocation made for this year, that is, 2000-2001, is less by Rs.1,000 crore than what it really should have been, according to the allocation made in the Ninth Five Year Plan itself. If that is the situation, this talk of increasing the allocation on education to six per cent of the G.D.P., in my humble opinion, is a far cry.

Sir, today, a half of our population, between the age of seven and 14 years, is unable to read and write and a large number of children even in cities like Chandigarh, from where I come, have not seen the face of a school. They are not granted admission into the schools. They have no access to the schools. We are talking of granting the right to education the status of a fundamental right. Will a child be able to ever enforce it? Will he not realise the futility of such a right when he reaches a stage in life where he can only reflect with remorse that it is the state contributing the largest in his having missed his childhood when he was in those years of age?

Sir, every year, during the summer time, we are all flooded with requests by desperate parents of children seeking admissions in schools. I can understand such a situation in the case of public schools, which, because of their high profile, can attract a large number of well-to-do parents. But what about the poorest of the poor for whom the largest chunk of the allocation should go? I have just now given an instance about the situation in a city as important as Chandigarh. Here, I am talking of those people who are not claiming the right of equality of opportunity. They are not wanting to go to public schools. They only want admission in some ordinary Government schools. But they are denied that also. And we are told here that the Government has achieved a lot on the education front and that they are planning to raise the literacy rate to 75 per cent. Sir, the truth the bitter truth is that our system of education is heavily loaded against the poor. I will not be mistaken if I say that the largest chunk, almost 100 per cent, of the illiterates in our country belongs to the poorer sections of the society. Coupled with this, the deficient school infrastructure and thoughtless syllabus wholly unrelated to the environs and the daily life of the child are significantly responsible for high drop out rates and also for poor quality of education. The people's money is not being judiciously used for the larger chunk of the society.

Sir, on taking over as the Minister of Human Resource Development, Dr. Joshi announced an agenda of the N.D.A. saying that certain innovative schemes would be implemented in the first 100 days of the Government. Will he kindly tell us what has actually been done except coining acronyms for schemes which lack innovation and which fail to cast any impact? The Mid-Day Meal Scheme was introduced to attract the children of the weaker sections of

the society to schools and to retain them at the schools so that they can learn something. Today, we find that there is a talk of discontinuing that scheme on the ground - specious ground, I would say − that cooking of meals costs an enormous amount.

Today, there is a complete lack of, what we call, emphasis on sports and extra-curricular activities. Here, it is only extra-tuition that consume all the time of our students who want to try their luck in some good course later on. I would like to know from the hon. Minister: is it not educational harlotry?

What steps would you take against those schools where if you were to conduct a survey and find out that a big chunk of students are being forced to go in for these extra tuitions?

The Government talks of improving the curricula. Transformation is sought to be achieved only by injecting a dose of *Hindutava* thereto. I have no hesitation in saying that and this is the time I would seek apology from my hon. friend who raised objection to this- this is the time when we have to refer to all these matters. I agree that there is nothing wrong if a person joins *VHP* or is a member of the *RSS*. That is his outlook. But we would certainly object if the democratic educational institutions of the country are being only stuffed with Members who only owe a commitment or their ideology is that of the *Sangh Parivar.*

Rewriting history to ectol those who had nothing to do with the freedom struggle cannot be equated with the need to improve relevance of course content of an academic discipline. This I would say with utmost respect.

Higher education also has not received the focus that it should have had. Participation of community and industry in this field has to be encouraged. And the Government resources have to go primarily to the primary and to the elementary education. This is the submission that I would like to make.

Our colleges and universities today have succeeded only in producing mechanically, graduates who are unemployable and cannot be employed. Our universities today are more of centres of power than seats of learning. What is the hon. Minister doing about it? When I was at college, I found a large number of students from other countries coming to India for education. Today, it is in the reverse gear. A large number of our students are being enticed away by foreign institutions of unproven credentials and at a high price.

If I am not mistaken in quoting the hon. Minister, he promised some time back to permit foreign investment in education. I do not know whether he has got the clearance of *RSS* Headquarters in Nagpur to this effect to hand over the charge of Indian culture to USA − "India's new found natural ally" in the words of the hon. Prime Minister. When I talk of rewriting history, I charge this Government that this is the effort made by them because they know the role of history in distorting and in perverting the past to legitimise and accord respect to the present and to secure the future. Towards freedom, a work of good academic research is not the only victim of the now *Hindutava*-oriented Indian Council of Historical Research.

The January-2000 issue of the IHR is the latest casualty as are many other publications of standard . All this is being done as a definite move to push through and assert the pre-eminence of *RSS* agenda and ideology. That is where we can all object to. Many allies of the *BJP* have been accepting and maybe taking it as a sort of achievement of their own when the Government puts on backburner the abrogation of Article 370, when it puts on backburner the issue of *Ram Mandir*, when it puts on backburner the issue relating to the Uniform Civil Code. But what is being invidiously done through this Ministry of HRD, perhaps they are not aware of. They are not alive to the dangers that what is being done through the Ministry of HRD can pose for the future of the country. That is what is disconcerting. I know and I accept it that it is a prerogative of the Government of the day to appoint anybody to any authority. But what is being done here? Because of the time, I cannot refer to the record of the gentleman the Hon. Member there was referring to. Maybe, he was appointed during the Congress regime. But what made him to achieve that highest position now was only because he gave some evidence about what he called the the existence of the *Ram Mandir* where the *Babri Masjid* was. Was that what was to his credit and made him get that important position? It is not the ICHR or NCERT only. Because of the time again, I am not referring to it. But even institutions like the Technical Teachers' Training Institute are being stuffed with the local BJP satraps.

They are being stuffed by people who have nothing to do with education, what to talk of technical education. If that were to be the way, if the BJP were to have its say, I would not be surprised if tomorrow I have to read somewhere in any of the text books that the *Aryans* did not come from outside; or if I were to find the word *Adivasi* being replaced by the word *Vanvasi.* That is what Bharatiya Janata Party wants to teach us.

The effort that is being made to enter into the psyche of the people of the country, the effort that is being made to brainwash the impressionable young minds through this Ministry, in addition to the Ministry of Information and Broadcasting as also the Home are matters of concern for each one of us. These do not augur well for the country.

For fifty years, we have taken pride in India""s pluralism. We have had as our Magna Carta, as our unassailable philosophy in the phrase `one nation, one people"". Today, the proponents of Hindutva, represented by the BJP and the RSS, want to change that `to one nation, one people, one culture"". Some people in my State, back home, have realised the dangers implicit therein because here we have an instance where unity is being equated with uniformity.

Sir, if an institute like the Gandhian Institute of Studies does not fall in line, it has to face the wrath of the Government and grants to it are cut off. We have the hon. Prime Minister here speaking, day in and day out, about the need to evolve goverance by consensus and here we have the BJP at work, BJP in action telling us that it is the BJP agenda, it is the RSS agenda which would matter in this country.

Sir, the institutions that I have referred to where efforts are being made to stuff them with their own people, I would not call this saffronisation and I would differ from others. Saffron colour connotes in our culture spirituality. Here we find that our friends of the BJP with saffron flags in their hands are out to politicise religion, not to spiritualise politics.

Sir, as a party, they have been in existence for very long. They were at liberty to propound their theories to stick to their ideology. But if democratic institutions were to be subvested if they were to be played with the way it is being done now, it is certainly a cause of concern to us.

I could only say, knowing that I do not have time to elaborate on certain points which I did want to raise, that when a Government comes to the Parliament with Demands for Grants trying to say that it is doing so much for education but the results are that it is only one and it is no more a hidden agenda as far as the Ministry of HRD is concerned, it is one single point agenda which has evil portents, and which would not be in the interest of the country. We cannot but express our concern about it and register our protest about it.

श्री राशिद अल्वी (अमरोहा) : जनाब चेयरमैन साहब â€¦(व्यवधान)

श्री रघुवंश प्रसाद सिंह (वैशाली) : सत्ता पक्ष को बोलने की क्या जरूरत है? आप लोग हुक्म चलाइये और हम बोलेंगे। â€¦(व्यवधान)

श्री राशिद अल्वी : बी.जे.पी. चाहती नहीं है कि ओपोजिशन के लोग हाउस में बोलें।

â€¦(व्यवधान) वे चाहते हैं कि हमेशा उन्हें ही बोलने दिया जाये। â€¦(व्यवधान) लेकिन अब आप सुनिये।

सभापति महोदय : आप अपना भाषण शुरू करिये।

श्री राशिद अल्वी : आप इजाजत दें तो मैं बैठ जाऊं। â€¦(व्यवधान) मैं तो बोलने की ही केशिश कर रहा हूं। â€¦(व्यवधान)

MR. CHAIRMAN: Please start your speech, there are ten more Members and all the Members want to speak.

श्री राशिद अल्वी : मैं तो आपके नक्शे कदम पर चल रहा हूं, जैसे आप बोलते हैं, वैसे ही मैं बोलूंगा। आप कितना ही टाइम दें, मैं भी उतना ही बोलूंगा, जितना आप बोलते हैं।

मैं अपनी पार्टी बहुजन समाज पार्टी की तरफ से बोलने के लिए खड़ा हूं। डा. जोशी साहब एच.आर.डी. मिनिस्टर की मैं इज्जत करता हूं। मैं जिस शहर का रहने वाला हूं, उसी शहर के उसी कालेज से डा. जोशी साहब ने तालीम हासिल की है, उसी कालेज का मैं भी पढ़ा हुआ हूं। एजुकेशन एक इन्तेहाई इम्पोर्टेंट मामला है और किसी भी देश के लिए तालीम से ज्यादा इम्पोर्टेंट कोई दूसरी चीज नहीं है। किसी देश की जीत के लिए तलवार तो टूट सकती है, लेकिन अगर किसी देश के लोगों की कलम में ताकत है तो बगैर तलवार के भी वह देश जीत सकता है। हमारे मुल्क की बदकिस्मती रही कि हिन्दुस्तान की आजादी के बाद से लेकर आज तक जितनी सरकारें भी आईं, उन्होंने हिन्दुस्तान की तालीम पर कम से कम तवज्जह देने की कोशिश की। प्लानिंग कमीशन ने एक एक्सपर्ट्स की कमेटी बनाई, जिसके चेयरमैन एम.के. कौल हैं, जो आजकल गवर्नमेंट के सैक्रेटरी हैं। उन्होंने कहा था कि 3.37 परसेंट जी.डी.पी. के बजाय छः परसेंट खर्च एजुकेशन पर होना चाहिए, लेकिन उस कमेटी की रिपोर्ट पर कोई तवज्जह नहीं दी गई।

पूरी दुनिया को मैं देखता हूं कि तालीम पर किस मुल्क में कितना पैसा खर्च हो रहा है तो मुझे थोड़ी शर्मिन्दगी होती है। चाइना के अन्दर परसेंटेज ऑफ जी.डी.पी. कम है, लेकिन इजिप्ट के अन्दर 6.5 परसेंट है, कीनिया के अन्दर 7.4 परसेंट है, मलेशिया के अन्दर 5.3 परसेंट है और हमारे मुल्क के अन्दर सिर्फ 3.5 परसेंट है। एजुकेशन पर टोटल गवर्नमेंट एक्सपेंडीचर इजिप्ट के अन्दर 13.8 परसेंट है, ईरान के अन्दर, जो छोटा सा कंट्री है, वह 17.8 परसेंट टोटल बजट का खर्च करता है। कीनिया जो बहुत छोटा मुल्क है, 16.1 परसेंट खर्च करता है। कोरिया 17.4 परसेंट खर्च करता है और थाईलैंड जैसा मुल्क, जिसके पास रिसोर्सेज की बहुत कमी है, 20.1 परसेंट खर्च करता है। हमारे देश के अन्दर 11-11.5 परसेंट खर्च किया जाता है। तालीम की तरफ अगर मुल्क की आबादी इल्लीट्रेट रहे तो मुल्क कमजोर हो जायेगा। मैं इस हाउस का ज्यादा वक्त नहीं लेना चाहता, तारीख के पन्ने पलटकर अगर बताना चाहूंगा तो बहुत वक्त लग जायेगा। लेकिन सिर्फ एक मिसाल बताना चाहता हूं कि यूनाइटिड स्टेट्स आज दुनिया का सबसे तालीमयाफ्ता मुल्क है। यूनाइटिड स्टेट्स के अन्दर एक तरीका-ए-कार है कि कैसी तालीम दी जायेगी। यूनिवर्सिटी से लेकर प्राइमरी स्कूल तक वहां कोआर्डीनेशन होता है। मुल्क को कितने इंजीनियर्स की जरूरत है, मुल्क को कितने डाक्टर्स की जरूरत है, मुल्क को कितने मैनेजर्स चाहिए, उसके लिए अलहिदा कोआर्डीनेट करते हैं और इतनी जगह पर बच्चों की तालीम है। हमारा देश ऐसा देश है, जिसके अन्दर कोई कोआर्डीनेशन नहीं है, किसी साल के अन्दर पता चलेगा कि लाखों की तादाद में डाक्टर पैदा हो गये और दो साल के बाद डाक्टर्स दर-दर की ठोकरें खाते घूम रहे हैं। पता चलेगा कि किसी साल इंजीनियर ही इंजीनियर पैदा हो रहे हैं और उसके बाद इंजीनियर बेकार घूमते चले जा रहे हैं। मैनेजमेंट के अन्दर एक जमाना था कि हर आदमी चाहता था कि हमारा बच्चा मैनेजमेंट के अन्दर दाखिला ले ले, लेकिन आज उसी

मैनेजमेंट की हालत यह है कि मैनेजमेंट करते हैं और बच्चे बेकार फिरते हैं, चूंकि कोई कोआर्डीनेशन नहीं और कोआर्डीनेशन गवर्नमेंट कर सकती है। यूनाइटिड स्टेट्स

के अन्दर गवर्नमेंट कोआर्डीनेशन करती है। उसका नतीजा यह है कि वह दुनिया का सबसे मालदार और सबसे ताकतवर मुल्क है। जब तक तालीम नहीं होगी, मुल्क ताकतवर नहीं होगा और जब तक मुल्क ताकतवर नहीं होगा, दुनिया को लीड नहीं करेगा। इकबाल ने कहा है :

तकदीर के काजी का ये फतवा है अजल से,

है जुर्मे जईफी की सजा मर्गे मफा जात।

यह खुदा का फैसला है, अटूट फैसला कि जो आदमी कमजोर होगा, मौत उसका मुकद्दर बन जायेगी।

जो मुल्क कमजोर होगा, मौत उसका मुकद्दर बन जाएगी। जो कौम कमजोर होगी, मौत उसका मुकद्दर बन जाएगी। कमजोर आदमी की दुनिया में कोई इज्जत नहीं करता, कमजोर मुल्क की भी कोई इज्जत नहीं करता। 24 घंटे पहले इराक मजबूत था, कुवैत जैसा मुल्क, जो एक वक्त दुनिया का मालदारतरीन मुल्क कहलाता था, उस पर 24 घंटे में ही इराक ने अपना झंडा फहरा दिया और कुवैत का नामो-निशान दुनिया के नक्शे से हटा दिया। लेकिन अमेरिका इराक से ज्यादा ताकतवर था, उसने इराक से कुवैत को वापस ले लिया। आज यह हालत है कि इराक की धरती, इराक की धरती है, उस धरती में तेल इराक का है, लेकिन वह कितना तेल निकालेगा, इसका फैसला अमेरिका करता है। किस देश को वह तेल बेचेगा, इसका फैसला अमेरिका करता है। किस कीमत पर बेचेगा, इसका भी फैसला अमेरिका करता है।â€¦(व्यवधान) मैं उसी पर आ रहा हूं। उसके बदले जो दौलत आएगी, उस दौलत में से कितनी इराक रखेगा, कितनी अमेरिका, इसका भी फैसला अमेरिका करता है।â€¦(व्यवधान) मैं एजुकेशन पर आ रहा हूं। आप सुन नहीं पाएंगे। लेकिन इस मुल्क के अंदर बजाए उन मुल्कों से सबक हासिल किया जाए, एजुकेशन में संघ परिवार आर.एस.एस. की आइडियोलॉजी के अंदर लिप्त कर देना चाहता है। संघ परिवार चाहता है कि तारीख बदल दी जाए। सरकार चाहती है इतिहास बदल दिया जो। मैंने टी.वी. में खुद देखा और सुना है कि जो यहां कुतुब मीनार है, कहा जाता है कि कुतुबुद्दीन ऐबक ने बनाई थी, लेकिन यह भी कहा जाता है कि पृथ्वी राज चौहान ने बनाई थी। इतिहास और तारीख बदल रहे हैं, बच्चों को गलत तारीख पढ़ाना चाहते हैं।

â€¦(व्यवधान) ये लोग हिटलर की पालिसी पर चल रहे हैं, लेकिन यह हो नहीं पाएगा, कर नहीं पाएंगे।

उत्तर प्रदेश में जो टैक्स्ट बुक हैं, उनसे हमारे फ्रीडम फाइटर के जो हीरो हैं, उनके नामों को निकाला जा रहा है। आज इस देश की तारीख के अंदर कोई नहीं जानता कि मौलाना महमूद अली जौहर कौन थे। इतिहास के अंदर कहीं नहीं लिखा कि मौलाना शौकत अली ने देश के लिए क्या किया। इतिहास में कहीं नहीं नाम नहीं आता कि शेख महमूदअल हसन ने देश की लड़ाई कैसे लड़ी। इस देश के अंदर खिलाफत का मूमैंट कैसे चला, रेशमी रुमाल तहरीक कैसे गायब हो गई, इतिहास के पन्नों में नहीं है। यह भी इतिहास के पन्नों में नहीं है कि माल्टा के अंदर कितने लोगों को जेल हुई थी। यह भी इतिहास के पन्नों में नहीं है कि बहादुर शाह जफर को सुबह उसके नाश्ते पर उसकी गर्दन काट कर अंग्रेजों ने नाश्ता पेश किया था। जब तक यह देश एक सेक्युलर देश है, इस देश को बदलने की कोशिश करोगे, जो भी करेगा, वह खुद मिटा जाएगा, इतिहास नहीं मिट सकता। इतिहास को नहीं मिटाया जा सकता। नई किताबें लिखी जा सकती हैं, लेकिन इतिहास को नहीं मिटाया जा सकता।

MR. CHAIRMAN : Kindly conclude.

SHRI MANI SHANKAR AIYAR (MAYILADUTURAI): He has not even started.

श्री राशिद अल्वी : अभी कैसे कन्क्लूड करूं, अभी तो शुरू ही किया है। इसके अलावा जो महत्वपूर्ण पाइंट है, उसकी तरफ मैं इस हाउस की तवज्जोह दिलाना चाहता हूं। जो बड़े बाप का बेटा है, वह पब्लिक स्कूल में पढ़ने जाता है। जो गरीब का बेटा है, वह ऐसे स्कूल के अंदर पढ़ने जाता है जहां स्कूल की इमारत भी नहीं है। खुद सरकार के डाटा के हिसाब से 29,000 स्कूल ऐसे हैं जहां बिल्डिंग नहीं है, जहां बच्चों के बैठने के लिए जगह नहीं है, पीने का पानी नहीं है, कितनी सितमगरीबी से, कितनी तकलीफ की बात है कि बारिश होती है, धूप होती हैâ€¦(व्यवधान)

MR. CHAIRMAN: We have a separate debate for that, not on this. Your time is up. You please speak on the Demands.

SHRI MANI SHANKAR AIYAR : He is talking on the Demands.

श्री राशिद अल्वी : मैं मांग पर बोल रहा हूं। अगर 29,000 स्कूलों की बिल्डिंग नहीं है, यह भी डिमांड में नहीं आता तो बोलना बेकार है।

MR. CHAIRMAN: There are 10 more Members to speak. You give them the opportunity. How can we do it? There is a constraint of time.

श्री राशिद अल्वी : मेरी पार्टी से मैं अकेला बोल रहा हूं। 29,000 स्कूल ऐसे हैं, जहां पर बिल्डिंग नहीं है। उत्तर प्रदेश के अंदर कितने स्कूल हैं, जहां टीचर्स नहीं हैं।

ऐसे भी स्कूल हैं कि टीचर हैं लेकिन वे स्कूल पढ़ाने नहीं जाते। टीचर तनख्वाह ले लेता है, बच्चे अनपढ़ रह जाते हैं लेकिन टीचर स्कूल पढ़ाने नहीं जाते। कोई उसको देखने वाला नहीं है। इसके अलावा डिस्ट्रिक्ट प्राइमरी एजुकेशन प्रोग्राम जो वर्ल्ड बैंक से यू. पी. में फंडेड हो रहा है, उसके अंदर पैसे का मिसयूज हो रहा है। उसका कुछ इस्तेमाल नहीं हो रहा है। इसके अलावा एडल्ट एजुकेशन के बारे में 1986 की नयी एजुकेशन पॉलिसी के हिसाब से, नेशनल लिटरेसी मिशन के मुताबिक जो 1988 में हुआ था, यह ऑब्जेक्ट था कि 1995 तक 100 मिलियन लोगों को एजुकेट कर दिया जाएगा लेकिन इसके लिए बेतहाशा पैसा भी खर्च किया गया लेकिन 72.5 मिलियन लोगों को पढ़ाया गया। इसके अंदर उन लोगों की भी तादाद शामिल है जो सिर्फ दस्तखत करना चाहते हैं। जितना पैसा दिया जा रहा है, उसका नौ प्रतिशत एडल्ट एजुकेशन पर यह सरकार खर्च करने वाली है। मेरा कहना है कि इस सारे पैसे को बंद किया जाये। इस पैसे का मिसयूज हो रहा है। इस पैसे को दूसरी चीजों के ऊपर लगाया जाये। एस.सी.,एस.टी. और माइनॉरिटीज को जो स्कॉलरशिप यू.पी. में दी जा रही है, मैं माननीय मंत्री जी से चाहूंगा कि इसके ऊपर कमीशन बैठाये और इंक्वायरी करायें। गलत तरीके से लोग पैसे लेने का काम कर रहे हैं। वह पैसा बच्चों तक नहीं पहंच रहा है। हमारे एजुकेशन सिस्टम के अंदर जो हमारा कल्चर है, जो तमद्दुन है, वह टैस्ट बुक के अंदर आना चाहए। एजुकेशन के अंदर राजनीति नहीं होनी चाहिए। मंत्री तो आते हैं और चले जाते हैं। एक दिन बकौल किसी के,

"शौहरत की बुलंदी तो एक पल का तमाशा है,

जिस शाख पर बैठे हो, वह टूट भी सकती है। "

सरकार चली जाये लेकिन इतिहास के अंदर तभी याद रखे जाओंगे जब इस देश के सैकुलरिज्म को मजबुत करोगे। अगर सैकुलरिज्म को मजबूत नहीं करोगे, एजुकेशन से सैकुलरिज्म को हटाकर आर.एस.एस. वी.एच.पी. और संघ परिवार को घुसाने का काम करोगे तो इतिहास आपको कभी याद नही रखेगा। आखिर में केवल इतना कहना चाहूंगा कि प्रधान मंत्री पद के लिए वाजपेयी जी के बाद जोशी जी आप पर नजरें जा सकती हैं अगर आप सैकुलरिज्म को मजबूत करें। अभी आपकी इमेज सैकुलरिज्म की नहीं है। इतना कहते हुए मैं आपको समय देने के लिए धन्यवाद कहना चाहूंगा।

*m09

DR. (SHRIMATI) BEATRIX D'SOUZA (NOMINATED): Mr. Chairman, Sir, I rise to support the Demands of the Ministry of Human Resource Development.

Sir, with the challenges arising from globalisation/liberalisation, societal trends and the widespread influence of science and communication technologies, education becomes both a contributor and a catalyst for economic development. We spend 3.38 per cent of our GNP on education whereas Japan spends one-third of the GNP.

The National Policy on Education, 1986, proposed a Common Core Curriculum or value education with inputs on the history of the freedom movement, cultural heritage, national integration, etc.

Sir, in a multi-religious, multi-cultural, multi-hued society, it is imperative that school text-books are not influenced by political ideology of any colour − saffron, red or green. But I believe that the greater danger now-a-days is by the polarisation of the body politic. Now, the whole of our society is divided into communal − communal which is this side of the House and secular which is that side of the House. This sort of artificial polarisation will lead to a kind of national schizophrenia with both national and personal identity being fractured. Our students need to learn about all religions because ignorance breeds fear, fear breeds hatred and hatred breeds contempt.

Let us not divide our children into two camps, of whatever colour, of whatever ideology.

We need to prioritise our education. Our education budgets tend to be elitist, with a higher percentage of funds going for higher education and a large proportion of these funds going for salaries.

Under articles 21, 41 and 45, it is a Fundamental Right that the State provides free and compulsory education. The State does not have to provide highly subsidised higher education. It has been estimated that the percentage of *per capita* GNP spent on each pupil is six per cent for primary education and 31 per cent for higher education. According to a World Bank study, ten per cent of the best educated Indians receive 60 per cent of the resources as against 31 per cent in other Asian countries. The academic cost recovery or fees must be proportional to marketability. For example, higher education, like IIT, medicine and engineering, should attract more fees and the basic sciences should attract less fees. What I mean to say is that the fee structure should be related to the subject that is being studied. For example, a school student pays Rs.3,000 in one year whereas a college student gets a basic science degree by paying Rs.3,000 for three years.

It is reassuring that the *Sarva Shiksha Abhiyan* and the *Mahila Samkhya* target elementary education, women's education and empowerment of women. The plan allocation for education has increased from Rs.3,145 crore to Rs.3,729 crore. But the bad news is that 40,000 posts of teachers have not been filled up.

Vietnam has a network of night schools and I would suggest to all my hon. Friends here to spend the MPLAD funds for setting up night schools or open schools. The open school system and the IGNOU are the most remarkable examples of restructuring of the available education.

I would also suggest the opening of crisis schools at a time when the ordinary school system has broken down. For example, at the time of floods and earthquakes, we must have mobile class-rooms fitted with everything so that these mobile class-rooms can go to places like Orissa where there are floods and earthquakes.

Since elementary education has been decentralised, I would like the elementary education to be linked with adult literacy so that women and working children can study together.

Education should be a joyful learning concept. It should be a joyful experience for both the teachers as well as the students and it should also be participatory. There should be theatre, song, dance, and things like that.

I would also suggest that Doordarshan, as part of its social commitment, should enter the class-room where we have programmes on the same lines as in Britain − teacher while it educates.

Finally, I would say that Toynby said: Educate or perish. It has also been said of India and I hope it will not be said

again that India is a graveyard of good intentions and good ideas. I hope this does not happen.

SHRI K. MALAISAMY (RAMANATHAPURAM): Mr. Chairman, Sir, thank you very much for having spared me a few minutes to make my observation and comments. My special thanks should go to the Chair for having made me to feel at home.

Much has been said and tall claims have been made on the part of the Government and the supporters of the Government that higher financial allocations have been made and notable achievements have been made, by the HRD Ministry. I am inclined to disagree with them and I am very much keen to oppose these observations because the ground reality remains otherwise. After a close scrutiny and a critical appraisal of the documents produced by the Ministry I will be able to justify that what all I am going to say now.

Coming to human resource, it is a very precious, prime and valuable resource around which all other resources are revolving. In fact, many resources have been created for the benefit of, for the sake of, and for the use of the human beings. That is why there is a famous, age-old saying in Tamil :

"*Padaiththan padaipellam manuvukkaga manuvai padaiththan tanaivananga* "

That means the omnipotent God has created all the resources for the use of the man and He ultimately and finally created man to serve and worship Him. This is how it goes. For the full, final and complete growth of man the constituents needed in a man are Body, Mind and Soul. For a man to become complete there should be a growth in body, mind and soul. For the growth of the body, one needs physical exercises and nutritious food. For the growth of mind, one needs appropriate education and thought. For the growth of soul, one should have faith in God and practice code of conduct. That is how the fullness of a man is attained.

For the growth of a complete man, the immediate or the most important investment or input is education. Education is the key process for human development. It is an instrument for economic prosperity, equity and social justice.

It is only the education which is instrumental for skilled manpower, which in terms of labour, is one of the factors of production. Thus for economic growth and development, the basic important priority is the human resource development.This priority and importance do not seem to have been well understood by the Government. We borrow concepts, convictions, ideas and ideologies from elsewhere. But we are not able to prioritise when and how to be got. When we look upon the examples of the East-Asian neighbouring countries like Thailand, Korea, China, it must be noted that they introduced economic reform measures - 'LPG' − namely liberalisation, privatisation and globalisation − But they have done it after developing the human resource first.

When they were in Seventies, we were equal to them in illiteracy rate . Now, the percentage of literacy is 98 per cent in the case of Thailand; 95 per cent in the case of Korea; and 85 per cent in the case of China whereas ours is 62% only. . In these 20 years, they were able to develop so much, whereas within these twenty years, after 1970, we are able to develop only to the extent of 60 per cent.

In other words, they have developed the human resource first and then went for the economic reforms whereas we have done the vice-versa which looks like putting the horse in front of the cart. We have not fully developed our human resource first to take up the benefit of economic reforms. As such a lopsided approach has been made on the part of the Government in giving the order of priorit.

Secondly, the constitutional promise is that we should give free and compulsory education up to 14 years of age. Within a period of ten years of our Constitution, that is within the period from 1950 to 1960. In other words we should have given free and compulsory education to all the children within the age group of 14 years. We have miserably failed.

Even, after 53 years of our Independence and after 50 years of our Republic, we did not seem to have done much except the creation of lakhs and lakhs of infrastructures in terms of schools, colleges and universities.

What has been done? What is our literacy rate? Even today only 50 per cent of our people are literate. Every second man in India is illiterate. This is how we have been able to expand literacy in our country. It is distressing to

note that our education system and progress in terms of primary education, in terms of secondary education, in terms of higher education, in terms of technical education etc., is not at all upto the mark the fact remains that there is a long way to go. In our priority of universalisation of primary education, only 60 per cent of total school-going children have got access to schools. Out of this 60 per cent, 50 per cent of children drop out and out of the remaining 50 per cent of children, only 40 per cent children are able to acquire skills.

What I am trying to say here is that the real benefit of the primary education will go to only 15 per cent to 20 per cent of the total school-going children. This is what exactly I am able to read from the survey reports. In other words, we have spent nearby Rs. 20,000 crores from the States and more than Rs. 8,000 crore from the Centre to benefit only 15 to 20 per cent of primary school children.

Coming to another lopsided approach is that out of the total number of the school-college going children, 85 per cent children attend school at primary level. The rest of it, viz the 15 per cent children attend the schools at secondary level and higher education level out of total allocation, of expenditure 60 per cent goes to higher education, 25 per cent goes to secondary education and only 15 per cent goes to primary education. In other words 85 per cent of the school going population gets only 15 per cent of the allocation whereas 15 per cent of the higher education population is getting 85 per cent of the allocation. What is this? The Minister may answer how this kind of disparity be allowed in the allocation of funds. Even our founding fathers of the Constitution would never agree that 85 per cent of the school going population is left off with only 15 per cent, while those who can afford to pay, enjoy the benefit of 85 per cent from the Exchequer. This is a far-fetched theory and this kind of disparity will never be accepted.

I entirely agree with some of our colleague members here who have said about the appalling, deplorable and distressing conditions of the schools which we could see. At the primary level, we could see schools without roof or, with leaky roofs, with cowed walls, broken doors and windows, furniture, without toilet facilities, without even drinking water and without teachers. Even assuming that teachers are there, they do very little teaching. That is why, many pupil do not go to schools at all even if they go, they drop out. Even the children attending the schools cannot get much of it. So, in terms of conditions of the schools, in terms of curriculum etc., the policy of the Government warrants rectification and revision.

I am not accusing the Govt. that they are politicising the education. I am approaching the problem in an objective way. A number of our colleagues have told here how our education system is being politicised. I did not go to that problem at all. On the other hand, like to urge why is this situation? They have not been able to achieve what they wanted. Their aims and priorities are universalisation of primary education; to enhance quality of education; to uplift the status of disadvantaged groups like the Scheduled Castes and Scheduled Tribes, girls and physically handicapped to remove regional imbalances; to.

Ensure vocationalisation of education; to set up Centres of Excellence. All these things are there on paper only. I am very much doubtful whether they are going to achieve at all.

When, we are talk about our country, the uniform complaint everywhere is that the value system has gone down, there is erosion of ethics, morals and values, the character has been lost, the national character has declined, our culture and tradition are at stake; country lacks leadership; people with service, sacrifice and self-discipline are rare there.

17.00 hrs.

While men with manpower, muscle power, money power, *Mafia* power, ministerial power are in plenty. If that be the case, should we be satisfied with the educational system which is instrumental for the HRD? What is the reason for that? In fact, the Minister as a political executive, and the bureaucracy, which is assisting the political executive, are mainly responsible for this kind of state of affairs. In other words, they are accountable for the failure and non-performance of the system. I could see that there is a total failure on the part of the Government on one side, and on the part of the bureaucracy on the other.

Since the Chairman is looking at me conveying that I am nearing my time limit, I will hurry up by referring to one or two steps that should be taken in improving our educational system and policy.

First, and foremost is that something has to be done in regard to erosion of ethics and values in society. We have to go in for value based education at all levels, even from the primary level. This should be given top priority. Secondly, I am inclined to support the views expressed by Shri Gautam, the Chairman of the University Grants Commission, who has said, "that the entire system needs a total transformation, rejuvenation and restructuring not only in curriculam but in everything ". Kindly think it over. Thirdly, you have not at all given any priority for the physical development of the children. Sport and physical fitness activities should be introduced enough.

Another important thing to do is that in many of the States, neither the Government nor the *Panchayats* are doing monitoring at the elementary school level. After the introduction of the *Panchayati Raj* System, this responsibility should naturally be given to the *Panchayati Raj* institutions. Unfortunately, there is a big wrangle between the States and the Local Bodies and as a result, the monitoring system is neither with the Government nor with the *Panchayats. This should be corrected.*

Some Members here have already mentioned about filling up vacancies of teachers.I too insist on it. Another point is that at the secondary level, there are around 9.6 crore eligible students, out of which only 2.7 crore students are attending. It means that two-thirds of them are remaining out of school. What are you going to do about it?

Finally, in the light of your economic reforms and technological advancement etc., evolve courses for energing areas and innovative programmes. Lastly may I suggest necessary legislation to make primary education compulsory, and an amendment to make it as Fundamental Right.

Still I have got a lot of things to say, but unfortunately for want of time, I am constrained and compelled to conclude.

श्री मोहन रावले (मुम्बई दक्षिण-मध्य) : माननीय सभापति महोदय, 1950 में नया संविधान बनने के बाद यह निश्चित किया गया था कि पांच से चौदह र्वा तक के बच्चों को निःशुल्क और अनिवार्य शिक्षा मिलेगी । पंडित जवाहर लाल नेहरू जी ने भी कहा था कि समाज को जागरूक रखने के लिए शिक्षित होना चाहिए। बाबा साहेब अम्बेडकर जी ने भी कहा था कि यदि हक प्राप्त करना है तो पढ़ना चाहिए। आदरणीय जोशी जी शिक्षा मंत्री हैं। मैं उनसे कहना चाहता हूं कि

> "Right to free and compulsory education for children above the age of six years is a fundamental right."
>
> It has been stated further:
>
> "Free and compulsory education to children: a scheme of special financial assistance to a State is proposed to be started."

इसके बावजूद भी हिन्दुस्तान में 33 करोड़ लोगों को पढ़ना नहीं आता है। इनमें से 60 परसैंट महिलाएं अशिक्षित हैं। ऐसा क्यों हुआ? हमें इसके बारे में सोचना चाहिए। आप लड़कियों को फ्री एजुकेशन देना चाहते हैं लेकिन मैं आपसे कहना चाहता हूं कि इसमें लड़कों का क्या दोा है? गरीबी तो गरीबी है। किसी घर में गरीबी होती है तो वह लड़के के लिए भी होती है - लड़के और लड़की के लिए गरीबी अलग-अलग नहीं होती है। इसलिए लड़कों को भी फ्री एजुकेशन देनी चाहिए। आप सभी को फ्री एजुकेशन दे रहे हैं लेकिन जो अमीर लोग हैं, उनके बच्चों को फ्री एजुकेशन नहीं मिलनी चाहिए। जो आर्थिक रूप से पिछड़े हैं, उनके लिए लिमिट तीस हजार रुपए की कर दें।

ताकि सारे लोगों को जो बीयर कर सकते हैं, उन्हें क्यों दे रहे हैं। मान लीजिये मेरा बच्चा स्कूल गया और उसने बताया कि तीन किलो चावल दे रहे हैं । मैं बताना चाहता हूं कि जिन लोगों के पास अनाज नहीं है, उन्हें देना चाहिये और जो अच्छी तरह से सैटल हैं, उन्हें मत दें। वह पैसा उन बच्चों के लिये फीस बुक्स आदि के लिये दे सकते हैं, पर्सनैल्टी डेवलेपमेंट के लिये लगा सकते हैं, उसकी यूनिफार्म के लिये लगा सकते हैं। There has to be continuous refresher courses for teachers of high schools and junior colleges on the lines of university teachers. These courses are compulsory for the university teachers. Main advantage of this is that teachers will remain alert with the modern developments in their respective field and in the world.

Relevant courses like information technology should be introduced from the school level. You have now started computer training in schools. This has to be linked with information technology, internet, website development etc. Exchange of information is becoming faster. The commerce will be soon on computer. A course in environmental awareness and information on the traditional systems of medicine like unani, siddha and ayurveda should be introduced. Exposure to these subjects will help our students become aware of our own culture. जैसा आपने कहा कि रियल में यूनिवर्सिटी में और हाई स्कूल में ज़रूर होना चाहिये, कालेज्स में होना चाहिये। The scheme did not yield desired result mainly because the courses were started without sufficient preparation, because of the absence of District Vocational Surveys and the designated certifying authorities, lack of management set-up and management of information system. सभापति महोदय, इन्होंने वोकेशनल सब्जैक्ट्स के बारे में कहा है। Vocational subjects in secondary education should be offered only to those students who have aptitude for the subjects. Then only investment in these courses will be fruitfully utilised. Our Government is spending a lot of money on this project. Aptitude tests can be scientifically conducted by the Vocational Guidance Cells. Vocational guidance should be made compulsory at senior level. Vocational Guidance Cells at State level should be made to function more efficiently. जैसे हमारे बच्चे साइंस, आर्ट में जाना चाहते हैं और कभी कभी ऐसा होता है कि वे ब्रिलिएंट नहीं होते, उनके अंदर कैपेसिटी नहीं होती कि वे कालेज में चले जायें और अगर कोई फेल हो जाता है तो फेल होने के बाद उसकी आगे बढ़ने की इच्छा भी कमजोर हो जाती है। इसलिये मैं बताना चाहूंगा कि वोकेशनल एजुकेशन पूरे देश के लिये कंपलसरी होनी चाहिये। इसको सारे कालेजेस में कंपलसरी करें, चाहे यह 10 + 2 के बाद हो या उसके पहले हो, इसको कम्पलसरी सब्जैक्ट रखना चाहिये ताकि बच्चों को सर्विस मिल सके। इसी प्रकार. जॉब ओरिएंटेड एजुकेशन होनी चाहिये। मैं इसके लिये सजेस्ट करना चाहता हूं कि जैसे आज एडवांस टैक्नालाजी होने जा रही है, उसके रिसर्च एंड डेवलेपमेंट के लिये सारी जगह स्कूल्स हैं, चाहे पब्लिक सैक्टर हो, कालेजेस हो या यूनिवर्सिटी हो, इंडस्ट्रीज हो, वे विश्वविद्यालय अनुदान आयोग द्वारा मदद ले सकते हैं।

सर, उसके द्वारा आप कोर्सेज शुरू कर सकते हैं। जो एग्जिस्टिंग हैं, यदि आप नये इस्टाब्लिश करेंगे, एक्सटेंशन करेंगे तो उसमें ज्यादा खर्चा आयेगा। लेकिन जो एग्जिस्टिंग हैं, वहां आप ये कोर्सेज शुरू करें, इसके लिए मैं आपसे विनती करता हूं।

सभापति महोदय, यू.जी.सी. में आपने दिया हुआ है - प्रोग्राम टू स्ट्रैन्थन दि साइंटिफिक रिसर्च। इसमें आपने मुम्बई यूनीवर्सिटी में मास कम्युनिकेशन का कोर्स शुरू किया है, जिसमें जर्नलिज्म, एड्वरटाइजमैंट आदि हैं, उसमें आपको इनके साथ बायो-टैक्नोलोजी, इंडस्ट्रियल कैमिस्ट्री भी इंट्रोड्यूस करना चाहिए और यह सारे देश में

होना चाहिए।

मेरा दूसरा निवेदन यह है कि हमारे देश में स्टूडेन्ट ग्रेजुएशन के बाद वकालत के लिए जाते हैं, जर्नलिज्म के लिए जाते हैं, वैरियस कोर्सिजे के लिए जाते हैं, इसमे तीन वर्ा मुफ्त में ही बेकार हो जाते हैं। आप इसे चेंज करके 12वीं के बाद क्यों नहीं कर सकते। इससे उनके तीन वर्ा बच सकते हैं। दि कंसैप्ट ऑफ मोबाइल साइंस में जैसे स्कूलों में लैबोरेटरी होती है। मैं आपको लैबोरेटरी के बारे में बताना चाहता हूं। मोबाइल लैबोरेटरी की रूरल एरियाज में बहुत आवश्यकता होती है, वहां यह लैबोरेटरी होनी चाहिए, इससे स्टूडेन्ट्स में इसके प्रति दिलचस्पी बढ़ेगी। आपने कुछ टीचिंग सैन्टर्स शुरू किये हैं।

Sir, the concept of mobile science laboratory should be given more encouragement so that the students of the rural areas without moving anywhere, without wasting any time can study science with the availability of mobile science laboratory. It will benefit the rural students to a great extent.

My next point is regarding the fast advancement of technology, the creation of centres for training technical human resources like chemical industry, textile, drug industry etc. There is need of trained manpower in order to implement the development in practise. These centres would be able to do all this job efficiently.

Sir, the training programmes must take into account all the developmental works which are likely to take place in coming five years time.

MR. CHAIRMAN: Shri Rawale, at 1715 hours, the hon. Minister will start his reply. Now, you have got only two minutes left.

श्री मोहन रावले : सर, अपनी पार्टी की तरफ से बोलने वाला मैं पहला स्पीकर हूं। मेरे से पहले बोलने वाले स्पीकर्स ने 15 से 20 मिनट का टाइम लिया है।

We have got four Technical Teacher Training Centre Institute at Bhopal, Calcutta, Chandigarh and Chennai. They were established during the Mid Sixties for training of politechnic teachers and undertaking various other activities for the overall improvement of politechnic education. हमारे महाराट्र में भी ऐसे सैन्टर क्यों नहीं खोलते हैं। मैं आपसे विनती करता हूं कि आप महाराट्र में भी कोचिंग सैन्टर खोलिये।

सभापति महोदय, मैं खेलों के बारे में बताना चाहता हूं। हमारे देश में सुबह जब टी.वी. पर न्यूज सुनते हैं तो शुरू में हमारे देश की जनसंख्या दिखाते हैं, 99 करोड़ से ज्यादा आज हमारे देश की जनसंख्या है। लेकिन दुर्भाग्य की बात है कि ओलम्पिक में हमें एक भी मैडल नहीं मिलता है। मैं संक्षेप में सुझाव देना चाहता हूं - विदेशों में जूनियर खिलाड़ियों को इनकरेजमैंट दिया जाता है, उन्हें इंटरनेशनल स्तर पर खेलने के लिए बढ़ावा दिया जाता है। मैं आपसे रिक्वेस्ट करूंगा â€¦(व्यवधान)

MR. CHAIRMAN: Shri Mohan Rawale, please conclude now. The hon. Minister wants to reply at 1715 hours

श्री मोहन रावले : सर, मैं अपनी स्पीच ले करना चाहता हूं।

...(*Interruptions*)

MR. CHAIRMAN: Now, let us allow Dr. Raghuvansh Prasad Singh. He will finish his speech within two minutes.

...(*Interruptions*)

DR. SUSHIL KUMAR INDORA (SIRSA): Sir, it is a very important subject. I also want to participate in this debate and I will also finish my speech within two minutes. You please allow me also....(*Interruptions*)

SHRI MOHAN RAWALE : Sir, I lay the remaining portion of my speech on the Table of the House.

MR. CHAIRMAN: You can give it to the hon. Minister. But it will not be taken as recorded.

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH WEST): Mr. Chairman, Sir, Dr. Ranjit Kumar Panja's name is also there in the speakers list from our party. He should also be given two minutes to speak.

MR. CHAIRMAN: Please understand that we have the problem of time constraint.

...(*Interruptions*)

DR. SUSHIL KUMAR INDORA : Sir, on behalf of my party, I also want to speak for about two minutes....(*Interruptions*)â€¦Please allow me also to speak....(*Interruptions*)

MR. CHAIRMAN: Shri Mohan Rawale, for your satisfaction, you may give the remaining portion of your speech to the hon. Minister. But it will not be taken as recorded.

श्री मोहन रावले : हमारे यहां ओलम्पिक गेम्स में जाने के लिए चार-चार साल ट्रेनिंग देते हैं। â€¦(व्यवधान)

MR. CHAIRMAN : You give it to the hon. Minister. The hon. Minister wants to reply. Dr. Raghuvansh Prasad Singh wants to speak for two minutes. The guillotine will be applied at 6 o'clock.

डॉ. रघुवंश प्रसाद सिंह (वैशाली) : सभापति महोदय, देश में दो प्रकार की गरीबी है - एक, मानसिक गरीबी और दूसरी आर्थिक गरीबी। मानसिक गरीबी जब तक दूर नहीं होगी तब तक आर्थिक गरीबी भी दूर नहीं हो सकती और मानसिक गरीबी दूर करने के लिए शिक्षा ही सबसे बेहतर और सर्वोत्तम उपाय है। त्रिपाठी जी एक काबिल आदमी हैं और भले आदमी भी हैं। उन्होंने दावा किया कि 60 हजार करोड़ रुपया हम खर्च कर रहे हैं, लेकिन हिसाब करने से पता चला कि तीन-चार प्रतिशत ही जीडीपी का खर्च हो रहा है जबकि छः प्रतिशत जीडीपी का खर्च होना चाहिए। इसलिए हमें छः प्रतिशत खर्च करने का उपाय करना चाहिए। सभी लोग जानते हैं कि इस देश में 1 लाख 80 हजार गांव ऐसे हैं जहां स्कूल नहीं है और एक किलोमीटर से ज्यादा दूरी तक स्कूल नहीं हैं तथा 45 करोड़ लोग हिन्दुस्तान में अनपढ़ हैं। अनपढ़ों का सबसे बड़ा देश हिन्दुस्तान है और वहां शिक्षा पर इतना कम खर्च हो, यह ठीक नहीं है। प्राइमरी शिक्षा पर सबसे ज्यादा जोर दिया जाना चाहिए जहां करोड़ों गरीबों के बच्चे पढ़ते हैं, लेकिन स्कूल न होने के कारण आज कॉन्वेन्ट में पढ़ रहे हैं। वहां पर लोगों में पढ़ाने की रुचि है इसलिए कॉन्वेन्ट बढ़ रहे हैं। इसलिए जहां स्कूल नहीं हैं, वहां पर स्कूल खोलना केन्द्र की जिम्मेदारी है लेकिन वह राज्य सरकार की जिम्मेदारी बताकर टाल देती है। यह केन्द्र सरकार की प्राथमिक जिम्मेदारी है कि देश में इस तरह की शिक्षा हो जिससे आम गरीबों के बच्चे पढ़ें और जहां पर स्कूल नहीं हैं, वहां पर स्कूल खोलने का प्रबंध हो।

17.17 बजे (उपाध्यक्ष महोदय पीठासीन हुए)

लेकिन हम देखते हैं कि 1 लाख 80 हजार गांव ऐसे हैं जहां स्कूल नहीं हैं। फिर हम देखते हैं कि जहां स्कूल हैं, वहां भवन नहीं हैं, भवन हैं तो मास्टर नहीं हैं, मास्टर हैं तो स्कूल में छप्पर नहीं हैं, कहीं छप्पर हैं तो दीवारें गायब हैं - शिक्षा की ऐसी बदतर स्थिति हमारे देश में है। â€¦(व्यवधान)

जो पढ़ने वाले लोग हैं, उनके लिए तो विद्यालय नहीं हैं, चरवाहों के लिए सरकार कहां से विद्यालय लाएगी? इसलिए प्राथमिक शिक्षा पर सबसे ज्यादा जोर दिया जाना चाहिए।

नम्बर दो पर रिसर्च एंड डेवलपमेंट को बढ़ाने की बात हो रही है कि रिसर्च एंड डेवलपमेंट बढ़ाया जाए लेकिन बराबर हमें शिकायत मिल रही है, लोगों ने हमें जानकारी दी है कि बनारस में जो गांधी विद्या संस्थान है, उसकी ग्रांट क्यों रोक दी गई। उसकी कुछ शिकायत आई थी और जांच कमेटी ने उस विद्यालय को बरी कर दिया। उस शिक्षा संस्थान को लोकनायक जयप्रकाश नारायण ने स्थापित

किया था जो सर्व सेवा संघ की जमीन पर है। आज उसे जमीन से भी बेदखल करने की बात हो रही है वहां की सरकार द्वारा। इसी तरह से गांधीयन इंस्टीट्यूट की भी उपेक्षा हो रही है और तमाम तरह की शिकायतें हमें मिल रही हैं कि जहां-जहां आर.एस.एस. का बोलबाला है उसकी मदद हो और आर.एस.एस. के लोग महत्वपूर्ण पदों पर बैठाए जा रहे हैं। गुजरात में बता रहे थे कि वहां इस तरह का सेलेबस बनाया गया है जिसमें कहा गया कि हिटलर महान आदमी था व महान नेता थे। इस तरह का पाठ यहां के बच्चों को पढ़ाया जाएगा तो देश का भविय क्या होगा? इसलिए भविय से सरकार खिलवाड़ न करे और भगवाकरण और आर.एस.एसकरण से बरी हो ताकि हिन्दुस्तान में ऐजुकेशन की वृद्धि हो।

उपाध्यक्ष महोदय, प्रारंभिक शिक्षा, माध्यमिक शिक्षा और ऊंची शिक्षा में वृद्धि होनी चाहिए और हम देख रहे हैं कि ऊंची शिक्षा का व्यवसायीकरण हो रहा है और बड़े लोगों के बच्चे खर्चीले स्कूलों में पढ़ रहे हैं तथा गरीबों के बच्चे उन स्कूलों में पढ़ रहे हैं जिनकी व्यवस्था अच्छी नहीं है या स्कूल हैं ही नहीं। इसलिए करोड़ों लोगों के बच्चों की पढ़ाई ठीक नहीं हो रही है। जब तक हिन्दुस्तान जैसा देश अनपढ़ रहेगा, जब तक दुनिया का दूसरे नंबर का बड़ा देश अनपढ़ रहेगा तब तक दुनिया में हमारा देश तरक्की नहीं कर सकता है।

उपाध्यक्ष महोदय, प्रौढ़ शिक्षा में धन का भारी दुरुपयोग हो रहा है, उसे रोका जाना चाहिए और ऐसी व्यवस्था की जानी चाहिए जो बच्चे अनपढ़ रह जाते हैं, स्कूल की शिक्षा के बिना रह जाते हैं, उनके लिए विद्यालय खोले जाने चाहिए और जो विद्यालय खोले जाएं उनमें पढ़ाई की व्यवस्था हो। लेकिन आज राज्य सरकारों की वित्तीय हालत सब जगह कमजोर और खराब है। इसलिए प्राथमिक शिक्षा की जिम्मेदारी केन्द्रीय सरकार को लेनी चाहिए।

उपाध्यक्ष महोदय, जी.डी.पी. में बढोत्तरी की जानी चाहिए और निशुल्क तथा निपक्ष ढंग से पढ़ाई की व्यवस्था की जानी चाहिए और शिक्षा का विकास होना चाहिए। इन्हीं शब्दों के साथ मैं अपनी बात समाप्त करता हूं और सरकार से आशा करता हूं कि जो मैंने यहां कहा है, सरकार उन बातों को क्रियान्वित करेगी।

MR. DEPUTY-SPEAKER: The hon. Minister will take forty minutes for his reply. There are two or three parties that have not participated in the debate. I will give two minutes each for three parties. All the other parties have participated.

...(*Interruptions*)

श्रीमती भावनाबेन देवराजभाई चीखलीया (जूनागढ): उपाध्यक्ष महोदय, माननीय सदस्य डॉ.. रघुवंश सिंह जी ने भी बोलने के लिए दो ही मिनट लिए थे और वे 10 मिनट बोल गए। ये दो मिनट वाली बात कैसे चलेगी? **â€¦(व्यवधान)**

MR. DEPUTY-SPEAKER: Please do not disturb now.

DR. RANJIT KUMAR PANJA (BARASAT): Mr. Deputy-Speaker, Sir, thank you for giving me this chance to speak.

There are a few points that have not been touched. I would just touch these few points and finish as quickly as possible.

India is a poor developing country but we are not in dearth of human resources with our population touching about a hundred crore. If this resource could be developed, we can become a huge intelligent race and there is no reason why we should remain poor. Unfortunately, though we have resolved in our Constitution to educate all children up to the age of 14 and provide for universal education, we have not been able to do so. It is laudable that the present Government has realised the urgency of elementary education and literacy and a separate Department for the same has been created. Education being in the Concurrent List, it should be done in partnership along with the States so that there could be a meaningful development of education at all levels.

Though the allocation was demanded to be six per cent of the GDP, only 3.4 per cent has been given with efforts for a gradual increase to the target of six per cent. The Budget, to start with, is not too low. The allotment for elementary education is 66 per cent of the Budget and the success of the proposed *Sarvashiksha Abhiyan,* with a concerted effort on a mission mode will be looked forward to.

I was aghast to see the infrastructure of the primary schools in my constituency. About seventy of them have been reconstructed from my MPLADS Funds and it is grossly inadequate to keep all the schools in order. The Government should insist on the *panchayats* to look after them and the primary health centres, and allocate money for their reconstruction and repair from the various *yojanas*.

MR. DEPUTY-SPEAKER: Please conclude now.

...(*Interruptions*)

DR. RANJIT KUMAR PANJA : I will take one more minute. ...(*Interruptions*) I have a lot of things to say on the various programmes.

The Government should pay more attention to primary and secondary education and less on university education which is not a constitutional responsibility. Expediting Private University Bill in this respect will be useful for higher education. Institutions of higher professional teaching should depend less and less on the Government Budget and raise their own revenue as much as possible.

SHRI TRILOCHAN KANUNGO (JAGATSINGHPUR): I appeal to the Chair that arrangements should be made in such a way that smaller parties should get justice here in this House. All the time I am finding that we are not getting justice and we are called only at the end of the debate.

MR. DEPUTY-SPEAKER: Shri Trilochan Kanungo, please come to the subject.

SHRI TRILOCHAN KANUNGO : I shall not take much time.

Sir, from 1991 to 1997, most of the States have made big strides in the sphere of literacy. Orissa is the only State which has lagged behind. During the six-year period, from 1991 to 1997, Meghalaya has made 27.90 per cent progress; from 49.7 per cent, it has gone up to 77 per cent; Nagaland has made 22.4 per cent progress; from 61.6 per cent, it has gone up to 84 per cent; Mizoram has pushed Kerala to the second position. It has 95 per cent literacy whereas Kerala has only 93 per cent. But Orissa has made only 1.9 per cent progress. I would request the hon. Minister and the Ministry to see that special care is given to those States which have not made much progress in removing the illiteracy. In Orissa, 10,000 villages do not have primary schools; and 2,000 schools do not have thatches over their heads.

MR. DEPUTY-SPEAKER: Shri Kanungo, you can give all these details to the hon. Minister. He would attend to them and reply to them.

SHRI TRILOCHAN KANUNGO : We also belong to a party and we should also be given some time to speak. We have not been given any time.

MR. DEPUTY-SPEAKER: Shri Kanungo, please cooperate with the Chair.

SHRI TRILOCHAN KANUNGO : Do you want that I should not speak?

MR. DEPUTY-SPEAKER: No. You can give all these details to the hon. Minister and he would reply to you.

SHRI TRILOCHAN KANUNGO : If he gives the commitment that my requests are complied with then I shall give my submissions to the hon. Minister.

With these words, I conclude.

SHRI V. VETRISELVAN (KRISHNAGIRI): Mr. Deputy-Speaker, Sir, through you I would like to draw the attention of the Minister to the fact that free and compulsory education to all children upto the age of 14 years was promised by the Constitution. Article 45 of the Directive Principle of State policy in the Constitution says, "The State shall endeavour to provide within a period of ten years from the commencement of the Constitution, for free and compulsory education for all children until they complete the age of 14 years". In addition, free and compulsory education was sought to be a Fundamental Right by the proposed amendment introduced in Rajya Sabha in July 1997. So, in India there should be free and compulsory education for every child.

I would also like to bring this to the notice of the House that in 1950 we had nearly 18 per cent literacy. The figure today being 55 per cent. Even after 50 years of Independence, the progress of the primary education is very poor. India holds the world record for the number of illiterate persons. In 1991, there were 321 million illiterate people in the country. Out of this, 125 million are male and 196 million are female. The Government is having responsibility to eradicate the illiteracy from India. For this, compulsory education is a must.

MR. DEPUTY-SPEAKER: You can lay the rest of your speech on the Table of the House. Yes, Mr. Minister, I may tell you that you will have to conclude your speech by five minutes to Six.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: Shri Bwismuthiary, you can lay your speech on the Table of the House.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: What are you talking? We will have the guillotine at 1800 hours.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: I request all of you to please cooperate. The Minister has to conclude his speech before Six o'clock.

श्री रामदास आठवले : उपाध्यक्ष महोदय, इसके ऊपर हमें बोलना है, आप हाउस का टाइम बढ़ा दीजिए।â€¦(व्यवधान)

उपाध्यक्ष महोदय : टाइम नहीं बढ़ा सकते हैं न।

श्री रामदास आठवले : हाउस बोलेगा तो टाइम बढ़ा सकते हैं। â€¦(व्यवधान)

उपाध्यक्ष महोदय : गिलोटिन का मतलब है, यह एस्टेब्लिश्ड कन्वेंशन है, उसको वायलेट नहीं कर सकते, इसलिए टाइम नहीं बढ़ा सकते हैं, नहीं तो सब को बोलने का चांस मिल सकता था।

â€¦(व्यवधान)

MR. DEPUTY-SPEAKER: Shri Bwismuthiary, you are a senior Member. Please resume your seat. You can lay your speech on the Table of the House.

...(*Interruptions*)

* SHRI V. VETRISELVAN (KRISHNAGIRI): Dropout males are quite high in India. There is a large gap between children who enrol in school and the number of teachers. The shortage of teachers is the cause for dropout also. The shortage of teachers is reflected in the rising pupil-teacher ratio. Unless there are sufficient number of teachers, it will be difficult to improve the primary education.

The performance of the teachers are also very poor. There are two reasons for the same. The environment of teaching classes are not good and conducive and there is no proper accountability. The quality of school infrastructure is very poor. The schools are not having any *pucca* buildings. In several schools there was no building at all. The classes are conducted under the shadow of the tress. There are no black boards; no library facilities. The drinking water facility is also not available sufficiently.

For the expansion of primary education, the expansion of basic school infrastructure and upgrading of facility in existing schools is very essential. It is the duty of the States to do the same.

Hon. Minister for Human Resource Development has identified specific time-bound programmes for Science and Technology Ministry and the Education Department of the Ministry. The programmes for them are likely to be implemented within 100 days as stipulated by the Government. While the Ministry of Science and Technology has

already started implementing some of the programmes of the eight-point agenda, the Education Department has taken up the responsibility to give a more result-oriented face to the education system.

---

*Laid on the Table of the House.

This eight-point programme will give better education for the young students to select their interest in science and technology, agriculture, medicines, domestic science, environment and other aspects. This programme will produce good teachers, technologists and scientists. This eight-point agenda is good for the nation.

Tamil Nadu is occupying the prime position in primary education. The Tamil Nadu Chief Minister has done several important things for the development of the primary and secondary school children. In about 1200 schools and high schools computer education has been introduced. Tamil Nadu Government is trying hard to improve the education of students belonging to Scheduled Castes and Scheduled Tribes and Backward Class communities.

In primary education, students are provided with free noon meal, egg, uniform and chappal. Students up to higher secondary schools are provided with free bus passes to go to school. The remarkable thing is that scheduled Castes/Scheduled Tribe and Backward Class students are provided with free lodging. They are given free coaching to write I.A.S., I.P.S. Banking and other competitive examinations.

Fifteen per cent of the seats are reserved in all professional colleges for the students hailing from rural areas. This helps the students in rural areas to compete with others living in urban areas.

An Expert Committee set up by the Planning Commission has recommended increased investment on education from 3.37 per cent of Gross Domestic Product (GDP) in 1996-97 to six per cent. It has also suggested that the Eleventh Finance Commission should make a special allocation to State Governments for the construction of toilets and drinking water facilities for girls in primary schools.

In 1994-95, District Primary Education Programme was introduced in four districts, namely, Dharmapuri, Thiruvannamalai, Villupuram, and Cuddalore, in Tamil Nadu under Phase-I as an eye opener at the primary level. These districts were selected on the basis of low women literacy than the National average prevalent at that time. It was implemented as a Centrally and State sponsored programme with the financial assistance from World Bank. The share of the Centre-State is 85:15. The total outlay was Rs.120 crore and its duration is seven years. It is targeted towards the children studying between 1st and 5th standard in the primary schools.

The stated objectives of this programme are: universal enrolment, that is, enrolling all the eligible children in the schools; universal retention, that is, minimising the dropout rate at the primary level; universal achievements, that is, imparting quality education under this scheme.

Various kinds of inservice training programme of various duration have been organised for teachers to give orientation on content and methodologies. Every year financial assistance is extended to each school to the tune of Rs.2000 to develop the infrastructural facilities. Every teach falls under this programme and a sum of Rs.500 per annum is given to buy and improvise teaching-learning materials. A special coaching programme is being organised in the evenings for the socially backward children, particularly SC/ST girls studying in Standards III, IV and V. Additional lady teachers were appointed wherever the need arose.

In addition, standard and quality text books for primary classes were produced by selecting and constituting efficient teachers from the primary cadre as authors for these text books. Thus, the very teachers who are working in the field are involved in the production of instructional materials. For the first time in the history of primary education student's workbooks in all the disciplines are produced and are given free of cost to the children.

The Government of Tamil Nadu under the able, efficient and dynamic leadership of the incumbent Chief Minister has introduced quite a lot of welfare schemes to the school going children aiming to achieve the lofty objectives stated earlier.

Government has set norms so that a habitation having 300 population and 1 km. Distance from the neighbouring primary school is eligible to get a new primary school. This norm is being adopted in Tamil Nadu to open a new

primary school. I should say with confidence that almost all-eligible habitations have been given the primary schools in my State.

The Government of Tamil Nadu has extended the DPEP further to Pudukottai, Ramanathapuram and Perambalur districts under Phase II scheme. Many innovative steps are being taken to raise the quality of education at primary level. Multigrade Teaching Strategy and Activity-Based Teaching Method are being implemented at the primary level in the schools in Tamil Nadu to enhance and enrich quality.

The Government has taken steps to assess the standard of achievement at the primary level. A State-level achievement test to assess the quality was designed for the children of Standard V. Right now in my own district, Dharmapuri, we have 2052 primary schools and 197 upper primary schools.

I feel proud to say that the primary education in Tamil Nadu is strongly footed and the vision of realising universal enrolments has almost been achieved under the dynamic stewardship of my revered and hon. Chief Minister, Dr. Kalaingar.

Sir, I thank you very much for giving me an opportunity.

SHRI ANANT GUDHE (AMRAVATI):

मैं मानव संसाधन और विकास मंत्रालय के अनुदान की मांगों के संबंध में बोलने के लिये कडा हुआ हूँ ।

माननीय उपाध्यक्ष जी, मानव संसाधन विकास मंत्रालय के अधीन अनेक विभाग काम करते हैं । इस मंत्रालय के अधीन अनेक विभाग काम करते हैं । इस मंत्रालय के अधीन सरकार की विभिन्न योजनाएं और विभिन्न कार्यक्रम जिसके आधार पर शिक्षा पद्धति बनाई जाती है । शिक्षा की वास्तविक नीव प्राथमिक शिक्षा है । लेकिन इसके बाद भी शिक्षा के कई प्रकार है । माध्यमिक शिक्षा, उच्च शिक्षा, तांत्रिक शिक्षा, व्यवसायी शिक्षा लेकिन इन शिक्षा पद्धति में किन शिक्षा को प्राथमिकता देना जरूरी है ।

अब समय आ गयी है कि सरकार एक ठोस नीति के साथ चाहे श्वेत पत्र हो माध्यमिक और उच्च शिक्षा के बारे में एक निश्चित योजना बनाना बहुत जरूरी है ।

मुझे शिक्षा पद्धति की विभिन्न खामियों पर नहीं बोलना चाहिए परंतु एक भूतपूर्व छात्र होने के नाते स्कूल और कॉलेज में पढने के बाद मुझे वास्तव में हैरानी होती है कि शिक्षा का वास्तविक अर्थ क्या है ।

अब हमें यह बताया गया है कि शिक्षा का अर्थ केवल ज्ञान प्राप्त करना है । यह ज्ञान प्राप्त करने के बाद आपको डिग्री मिलती है । कई डिग्रियां शाखा की डिग्रियां जैसी होती हैं जो वास्तव में व्यवसाय नौकरी में कुछ काम की नहीं होती और इसी वजह से शिक्षा डिग्री और नौकरी इसका परस्पर संबंध जुड जाने के कारण इस देश में बेरोजगार युवकों की संख्या दिनों दिन बढती जा रही है ।

माननीय मंत्री जी ने पिछले हफ्ते में इस सदन में एक पत्र के उत्तर में जवाब देते हुए कहा कि हमें तांत्रिक शिक्षा पर जोर देने की कोशिश करना चाहिए ताकि रोजगार ज्यादा से ज्यादा उपलब्ध हो सके ।

आखिर शिक्षा किस लिए है स्वयं को आत्म निर्भर करना है, के लिए है । शिक्षा रोजगार के लिए है । शिक्षा श्रेठ मानव निर्माण के लिये है । शिक्षा चरित्र निर्माण के लिये है । शिक्षा सर्वश्रेठ मानव बनाने के लिये है । और इसलिये अध्यक्ष जी विभिन्न मंत्रालयों के अनुदान मांगो के ऊपर इस सदन में चर्चा जब होती है तो मानव संसाधन विकास मंत्रालय यह विभाग रक्षा मंत्रालय के बराबर है ।

अंतर्राट्रीय समुदाय से जो हमने वादा किया था सकल उत्पाद का 6 प्रतिशत खर्चा शिक्षा पर करना चाहिए ।

राट्र कवि मैथली शरण गुप्त ने अक दफा कहा था हम क्या थे, क्या हो गये अभी आओ मिलकर विचार करें देश की समस्य सभी,

मैं जब विभिन्न गांवों में जाता हूँ तो प्राथमिक विधालयों की स्थिति अत्यधिक सोचने लायक है । प्राथमिक शिक्षा इतना पैसा खर्च करती है । लेकिन कई स्कूलों में जहां चार वर्ग हैं । पढाने के लिये अक शिक्षक को निवृत्ति है । मैं जिस क्षेत्र से चुनकर आया हूँ वह अति दर्गम क्षेत्र है । जहां वह बच्चों को अक वक्त का खाना नसीब नहीं होता । कई गांव ऐसे हैं जहां स्कूल हैं मगर स्कूल की इमारत नहीं है । फिर शुद्ध पानी, विधुत लाईन इसकी तो बात ही छोडो । मैने कई स्कूल ऐसे देखे हैं जहां पुस्तक की भी सुविधा नहीं है । जहां हमने आगंनवाडी खोल रखी है वहां आंगनवाडी में काम करने वाली स्त्रियों को 12 घंटे काम करना पडता है । फिर भी हम उन्हें

तन्ख्वाह नहीं दे सकते । इस बारे में भी सरकार को विचार करना चाहिए ।

हमारे स्वतंत्रता को 50 वर्ष हुए हैं । लेकिन 50 वर्षों के बाद भी खेलकूद के बारे में कोई कदम नहीं उठाए गये हैं । हमारे देश में खेलकूद की बहुत उपेक्षा हुई है । 100 करोड के इस देश में खेलकूद का प्रर्दशन बहुत ही शोचनीय रही है । खेलकूद के विकास के लिये, एक डी एम हर जिले में बनाना चाहिए । हमारे पास बी.पी.ई.डी, एम.पी.ई.डी. जो खेल की शिक्षा दे सके ऐसे कई पढे लिखे नौजवान बेरोजगार हाथ में फिजीकल ट्रेनिंग की डिग्री लेकर घूम रहे हैं ।

मेरी सरकार से विनती है कि प्रत्येक विधालय में प्रशिक्षक होना चाहिए । फुट्बाल, अथ्वैटिक्स, बास्केट्बौल, हौकी, में रूचि रखने वालो लडके, खेल में रूचि संबंधी भाग ले सकें । तब कई हमारे नवयुवकों की शारीरिक और मानसिक क्षमता का विकास होगा परंतु उनकी भी बहुत उपेक्षा हुई है ।

आज हमारे देश की स्थिति क्या है । दुनिया की कुल जनसंख्या के 15 प्रतिशत भाग हिन्दुस्तान में बसता है । लेकिन दुनिया की कुल जनसंख्या में से 48 प्रतिशत निरक्षर हैं और दुनिया में हर दस निरक्षर में से लगभग पांच भारतीय हैं । और भारत के दस निरक्षर में सात महिला है । आज संसार के 55 प्रतिशत लोग भारत में हैं । इससे हमारा माथा शर्म से नीचे झुक जाता है ।

जनसंख्या में 50 प्रतिशत से ऊपर महिलाएं हैं । लेकिन देहातों में गांव में महिलाओं की प्राथमिक या माध्यमिक शिक्षा के बाद उसे आगे भढाने के लिये हमारी अभी भी कोई खास कोशिश नहीं हो रही है । कई लडकियां आठवीं के बाद अपनी आगे की पढाई के लिये उनकी आर्थिक स्थिति नहीं रहती । गांव में रहने वाला 50 एकड खेतों का मालिक किसान अपनी बच्ची को शहर भेजकर शिक्षा नहीं दे सकता । इसलिए जो लोग या जो विधार्थी शिक्षा में आठवीं अच्छे गुण या प्रगति कर लेते हैं । फिर कोई भी जात का हो धर्म हो, उसे आगे की शिक्षा मुफ्त मिलनी चाहिए ।

मैं इस मंत्रालय के अधीन एक और बात करने जा रहा हूँ । स्कूल में बच्चों तथा विधार्थियों की जो गैर हाजिरी कम नहीं होनी चाहिए । स्कूल में बच्चे आने चाहिए । इसीलिये हम प्राथमिक स्कूल में बच्चों को अनाज बांटते हैं । लेकिन मैंने देखा है कि मेरे निर्वाचन क्षेत्र में जो स्कूल अच्छे हैं और अमीरों के बच्चे पढते हैं । जो कौन्वेंट स्कूल में हैं वहां भी बच्चों को अनाज बांटते हैं । और जिन गरीब बच्चों को अनाज की जरूरत है । उनको अनाज मिलता नहीं है । यह सरकार का व्यर्थ खर्चा है । अच्छे स्कूल को खोलने वाला अनाज भिखारी को दे देते हैं । फिर भी इन स्कूलों में फिर से सर्वे करना चाहिए और फिर इनको योग्य निर्णय लेना चाहिए ।

*SHRI SANSUMA KHUNGGUR BWISWMUTHIARY (KOKRAJHAR): Mr. Deputy Speaker, Sir, I would like to mention some salient and genuine points of my long-sanding demands pertaining to human resource development aspects in relation to the most tragic, backward and ever neglected 'Bodoland Territory' and other tribal areas of the country.

Sir, through you, I would like to draw the pointed attention of the Government of India, and of the Minister of Human Resource Development in particular to my long-standing, genuine and legitimate demands. At the same time, I would like to strongly urge upon the Central Government to concede them.

The Government of India should make necessary arrangements and take concrete action and policy decision to set up:

1. A Central University of Kokrajhar with the name and style 'Bodoland Central University';
2. An Indian Institute of Technology at Kokrajhar;
3. A Central Agricultural University at Kokrajhar;
4. An Agriculture College at Udalguri;
5. An Engineering College at Kokrajhar;
6. A Medical College at Kokrajhar;
7. A Bodoland Regional Institute of Medical Sciences and Hospital at Kokrajhar on the lines of `North Eastern Indira Gandhi Regional Institute of Medical Sciences, Shillong';
8. A National Institute of Information Technology and Computer Sciences at Kokrajhar;
9. As many as 25 numbers of Polytechnic Institutes within Bodoland Territory;
10. As many as 25 numbers of Jawahar Nehru Navodaya Vidyalayas within Bodoland Territory;

----

*Laid on the Table of the House.

11. As many as 25 numbers of Industrial Training Institutes within Bodoland Territory;
12. The Government of India should allocate a minimum of Rs.500 crore per annum for the well-being and

development of the Bodoland populace in respect of Human Resource Development as a measure of making up the huge gap which occurred due to the negligence and discriminatory policy approach and injustice meted out to Bodoland Territory by all the successive Governments of India over the past 52 years after Independence.

I do hope, the Government of India would be pleased to concede the cited demands with immediate effect.

मानव संसाधन विकास मंत्री, विज्ञान और प्रौद्योगिकी मंत्री तथा महासागर विकास मंत्री

(डॉ. मुरली मनोहर जोशी) : माननीय उपाध्यक्ष जी, मैं आपका बहुत आभारी हूं कि आपने इस बहुत महत्वपूर्ण विाय पर सदन में चर्चा के लिए मुझे अवसर दिया।

मानव संसाधन विकास मंत्रालय के सम्बन्ध में सदन में चिन्ताओं का, सरोकारों का मैं स्वागत करता हूं। मैं उन सभी सम्माननीय सदस्यों का बहुत आभारी हूं, जिन्होंने शिक्षा के लिए और अधिक परिव्यय करने की, और अधिक आबंटन करने की सिफारिश की है। मैं यह जानता हूं और मानता हूं और सारे देश को यह पता है कि भारत की शिक्षा के लिए जितना व्यय करना चाहिए, अभी उसमें बहुत कमी है। तापस मजूमदार कमेटी ने यह बताया था कि अगर सारे भारत के बच्चों को स्कूल की व्यवस्था में लाना है तो उसके लिए 14,800 करोड़ रुपये अतिरिक्त व्यय प्रतिर्वा करना पड़ेगा, जो खर्च हम कर रहे हैं, उसके अलावा और यह 10 वाों तक निरन्तर करना पड़ेगा। उसके बाद सैकिया कमेटीâ€¦(व्यवधान) कृपा करके बैठें। मैं नहीं बोला हूं, जब तक सारे भााण हुए हैं। भााण के बीच में कृपा करके हस्तक्षेप न करें। मैं इसमें आपका रक्षण चाहता हूं। उसके बाद सैकिया समिति ने इसके बारे में और गम्भीर विचार किया तो वे भी 8,600 करोड़ रुपये तक ही पहुंच पाये।

इन साधनों को जुटाना परम आवश्यक है। हम यह जानते और मानते हैं कि आज भी देश में 64 प्रतिशत लोग शिक्षित हैं, 36 प्रतिशत नहीं हैंâ€¦(व्यवधान) वे आंकड़े पुराने हो गये हैं, सन् 1991 की जनगणना के, उसके बाद दुबारा सर्वेक्षण कराया, एन.एस.ओ. के माध्यम से सर्वेक्षण कराया, अंतरराट्रीय स्तर पर सर्वेक्षण कराया। तीनों सर्वेक्षणो के बाद 1997-98 के दौरान भारत 62 प्रतिशत से अधिक शिक्षित हो गया था। आज हम यह समझते हैं कि जो हमारा लक्ष्य है कि हम 2003 तक भारत के प्रत्येक छः वा तक के बच्चे को किसी न किसी स्कूल की व्यवस्था के अंदर जरूर शामिल करेंगे और सन् 2011 तक 14 वा के बच्चों को प्राथमिक शिक्षा और उच्च प्राथमिक शिक्षा से परिपूर्ण कर देंगे। हमारा यह भी लक्ष्य है कि भारत में शिक्षा की दर जो आज 62 और 64 प्रतिशत के आसपास है, उसको बढ़ाकर 74 प्रतिशत करेंगे। इसकी तरफ हम आगे बढ़ रहे हैं।

मैं यह समझता था कि चर्चाएं इन्हीं विायों पर होंगी और कुछ ठोस सुझाव दिए जाएंगे। उन सुझावों को क्रियान्वित करने में सदन की सिफारिशों के साथ हमें बल मिलेगा।

लेकिन चर्चा का बहुत बड़ा हिस्सा हमारे मित्र श्री रमेश चेन्निथल्ला ने बजाए इस तरफ ध्यान देने के आई.सी.एच.आर. और गांधीयन इंस्टीट्यूट की तरफ लगा दिया। मैं बताना चाहता हूं कि आई.सी.एच.आर. एक स्वायत्तशासी संस्था है। हमने उसमें कोई हस्तक्षेप नहीं किया। जून 1998 में उसके सदस्यों का कार्यकाल समाप्त हुआ। हमने उन सदस्यों की नियुक्ति की और यह नियुक्ति सारे हिन्दुस्तान से छांटकर की। मैं आपको यह बताना चाहता हूं कि इसमें कोई राजनीतिक व्यक्ति नहीं है, कोई भारतीय जनता पार्टी या आर.एस.एस. का सदस्य नहीं है। कोई प्रमाण आज तक किसी ने नहीं दिया है। उसमें एक व्यक्ति ने जो मुगल इतिहास के बड़े विशेाज्ञ हैं और आई.सी.एच.आर. में हमारे आने से पहले तीन बार उसके सदस्य रह चुके हैं, उसके निदेशक रह चुके हैं और उसकी कई समितियों के सदस्य रह चुके हैं, उनको मैंने नियुक्त नहीं किया। जो विभिन्न स्थानों में प्रोफेसर रह चुके हैं, जिनको मैंने या भारतीय जनता पार्टी की सरकार ने नियुक्त नहीं किया। उनका अपराध इतना ही था कि वहां जो खुदाई हुई, उसके आधार पर उन्होंने यह कहा कि यहां एक मंदिर होना प्रतीत होता है। अब इतिहासकारों को अपना-अपना मत रखने की स्वतंत्रता है। क्या इतिहासकारों को अपना-अपना मत रखने की स्वतंत्रता नहीं दी जानी चाहिए, क्या केवल वही सत्य है जो यह कहें कि वहां मस्जिद थी और उनकी बात नहीं सुनी जाए जो कहते हैं कि वहां मंदिर था। दोनों की बात सुनी जाए, सारे तथ्य देश के सामने आने चाहिए। हम इस बात को उचित समझते हैं। इस संस्था के अंदर एक ऐसा भी नाम था जो सुन्नी वक्फ बोर्ड और बाबरी एक्शन कमेटी की तरफ से गवाही के लिए पेश किया गया। उसका नाम उनकी विटनैस लिस्ट में है। हमने कोई भेदभाव नहीं किया। हमने यह देखा कि जो एकेडेमिकली साउंड हैं शिक्षा की दृटि से और अपनी-अपनी विशेाज्ञता की दृटि से ठीक हैं। यह पहली बार हुआ है कि दिल्ली और उसके आसपास से नहीं रखा, सारे देश से रखा है। जम्मू-कश्मीर से लेकर केरल तक के लोग इसमें छांटकर रखे गए। ग्रोवर साहब के लिए कहा जाता है, मगर ग्रोवर साहब से पहले नुरूल हसन आए थे। तब ठीक था, हमने उनको अध्यक्ष बना दिया तो गलत हो गया, यह तर्क सही नहीं है। मेरे पास समय का अभाव है, अन्यथा उन तमाम व्यक्तियों के जीवन वृत्तान्त मेरे पास हैं, एकेडमिक क्वालिफिकेशन है, जिनको हमने नियुक्त किया। सवाल उठाया गया कि आई.सी.एच.आर. की पुस्तकें वापस ले ली गईं।

पहली बात तो मैं यह बताना चाहता हूं कि पुस्तकें वापस नहीं ली गईं, केवल प्रकाशक से यह कहा गया कि इन पुस्तकों को आप हमारे पास निरीक्षण केलिए वापस कर दीजिए। कापीराइट आई.सी.एच.आर. का है और उसको यह अधिकार है देखने के लिए कि जो कुछ उसके नाम से छप रहा है, वह ठीक है या नहीं, उसमें तथ्य ठीक हैं या नहीं। यह बात इसलिए उठी कि उसके पहले जो पुस्तकें प्रकाशन में थीं, उनको बुलाया गया, उसके पहले की जो पुस्तकें छपीं, उनके आधार पर कई प्र

ाकार की टिप्पणियां हुई थीं। जो उस समय के अध्यक्ष थे मि. सिरकार, उनको हमने नियुक्त नहीं किया था। नेशनल फ्रंट की सराकर ने किया था। उन्होंने स्वयं एक पत्र मि. एस. गोपाल को लिखा कि इन प्रकाशनों के सम्बन्ध में कुछ बड़े ऑब्जेक्टिव प्रकार के इतिहासकारों ने, जिन्हें मैं भी ऑब्जेक्टिव मानता हूं, उन्होंने टिप्पणी की थी। मेरे पास उनका पत्र है। अगर कोई सम्मानित सदस्य देखना चाहे तो मैं दिखा सकता हूं। समयाभाव है, अन्यथा उसको पढ़कर सुना सकता था। उसमें उन्होंने कहा कि मैं नहीं जानता कि जो प्रैस में गई हुई पुस्तकें हैं, इनकी क्वालिटी ठीक है या नहीं।

ये सवाल उठाये गये। पब्लिकेशन डिवीजन ने कहा कि जो किताबें छपीं, उनमें कुछ गल्तियां थीं। अब यह गलती तो बड़ी सामान्य थी लेकिन इसकी तरफ ध्यान नहीं दिया गया। इंडियन काउंसिल ऑफ हिस्टोरिकल रिसर्च को छापा गया है इंडियन काउंसिल फॉर हिस्टोरिकल रिसर्च। पुस्तक 1500 पेज की होनी चाहिए थी लेकिन ये पुस्तकें 4300 पेज की हैं। अब इसके अंदर आप देखें। एक पुस्तक जो श्री पार्थसारथी गुप्ता की है, इसमें कोई चैप्टर नहीं है। खास तौर पर कांग्रेस सोशलिस्ट पार्टी, फॉरवर्ड ब्लॉक जो कि उस समय 1943-44 में अंडरग्राउंड मूवमेंट चला रहे थे, उनका जिक्र इस पुस्तक में नहीं है। यह तीन वॉल्यूम्स में छपी है लेकन इनका उल्लेख नहीं है। अगर इनका उल्लेख नहीं है तो 1943-44 का फ्रीडम मूवमेंट बिना नेता जी, फॉरवर्ड ब्लॉक और कांग्रेस सोशलिस्ट पार्टी के चला क्योंकि उनका कोई चैप्टर नहीं है।...(व्यवधान) आप बहुत कह चुके हैं। आप सारे देश में हल्ला मचा चुके हैं।... I am not yielding.

MR. DEPUTY-SPEAKER: Shri Rupchand Pal, there is no time.

डा. मुरली मनोहर जोशी : गांधी जी का जिक्र इसमें केवल 46 डॉक्यूमेंट्स में किया गया है और सी.पी.आई. का जिक्र 151 डॉक्यूमेंट्स में किया गया है। रैडिकल डैमोक्रेटिक पार्टी ऑफ एम.एन.राय उसके 29, पीजन्स मूवमेंट के 131 और लेबर मूवमेंट के 74 डॉक्यूमेंट्स हैं। फ्रीडम मूवमेंट पर ये किताबें इसलिए लिखी जा रही थीं कि जो ब्रिटिश गवर्नमेंट ने ट्रांसफर ऑफ पॉवर 1942 से 1947 तक किया, उसमें जो भारत के पार्टिशन और भारत की स्वाधीनता के लिए विकृत तथ्य दिये थे, उनको ठीक करने के लिए दिये जा रहे थे लेकिन इसका उल्लेख इसमें नहीं है। इसके अलावा भी एक दूसरी पुस्तक है। इसके लेखक श्री वासुदेव चटर्जी हैं। यह पुस्तक भी तीन वॉल्यूम में छपी है। इसमें कांग्रेस का जिक्र यह है कि 1938 के हमारे फ्रीडम मूवमेंट के लिए बोलती है। उसमें कांग्रेस के लिए अलग से कोई इंडेक्स नहीं है। इंडेक्स को देखने से पता चलता है कि कांग्रेस का जिक्र कहां-कहां है। करप्शन, इंडिसिप्लेन बोगस मेम्बरशिप इन में कांग्रेस का उल्लेख किया गया है। कांग्रेस का इतिहास 1938 में करप्शन, इंडिसिप्लिन और बोगस मेम्बरशिप का लिखा गया है। इसके अंदर गांधी जी का नाम, ...(व्यवधान) आप हिन्दुस्तान में इतिहास को विकृत कर रहे हैं। गांधी जी पीस ब्रिगेड, गांधी सेवा संघ का नाम है लेकिन मोहनदास कर्मचंद गांधी, पंडित जवाहरलाल नेहरू तथा नेता जी सुभाा चन्द्र बोस का नाम इसके अंदर नहीं है। भारत के स्वाधीनता आंदोलन के बारे में 1937 और 1938 की जो कंट्रोवर्सी थी, जो कांग्रेस के अंदर मतभेद हुए, नेता जी के अलग रास्ते चलने की स्थिति आई, उसका इसमें कोई जिक्र नहीं है। लिखने वाले लोगों का समर्थन ये करें तो करें क्योंकि इनकी पार्टी से संबंधित है लेकिन आप समर्थन क्यों कर रहे हैं ? इनके साथ मत जाइए। जिसको लपेटेंगे, उसका सर्वनाश कर देंगे और इतिहास जैसा यह लिख रहे हैं और जो झूठा इतिहास ये लिखवा रहे हैं, हमेशा झूठा इतिहास इन्होंने लिखवाया है। उसका नतीजा यह है कि राष्ट्रीय दल का जो नेशनल करैक्टर होना चाहिए, वह समाप्त हो गया है। आप किसका साथ दे रहे हैं ? आप किनकी मदद कर रहे हैं ? आप कहां जा रहे हैं ? इनके साथ आप मत रहिए, आप धोखे में रहेंगे, नुकसान में रहेंगे।

गांधियन इंस्टीट्यूट के लिए कहा गया। मैं आपको बताना चाहता हूं कि हमने उसमें कुछ नहीं किया। हाइकोर्ट में एक पैटिशन गयी हुई थी। उस पैटिशन के जवाब में हाइकोर्ट ने कहा कि इस गांधियन इंस्टीट्यूट का स्पेशल ऑडिट करना चाहिए। यू.पी. गवर्नमेंट इस मामले को डिस्पोज ऑफ करे। यू.पी. गवर्नमेंट ने ऑडिटर जनरल से ऑडिट कराया। उन्होंने इसमें अनेक प्रकार की जो आपत्तियां थी, उनका उल्लेख किया है :-

> "1) Payment of avoidable interest of Rs.3,95,122 from 26.1.1994 to 20.9.1997 by raising overdrasfts.
>
> 2) Discrepencies in the appointment of Dr. Ramjit Singh as Director, GIS, his pay fixation, payment of DA in cash, irregular payment of Provident Fund contribution, foreign visits, outside visits without obtaining approval of the competent authority.
>
> 3) Avoidable payment of Rs.95,000 to Prof. Kusum Datta Kevya by way of a wrong suspension.
>
> 4) Payment of retirement benefits to the employees in the absence of many pension schemes. "

Then there is a list of excess payments to various employees.

चेन्नितला जी, आप इस बात को जरा ध्यान से सुन लीजिए।

SHRI RAMESH CHENNITHALA (MAVELIKARA): You are misleading the House.

DR. MURLI MANOHAR JOSHI: I am not misleading.

SHRI RAMESH CHENNITHALA : You are giving wrong information.

DR. MURLI MANOHAR JOSHI: Not the least. I am reading from the Auditor-General's Report. There has been a misappropriation of the grant of Rs.550 lakh sanctioned for celebrating the 155th birth anniversary of Mahatma Gandhi. This is what GIS has done and there are many such irregularities.

इन इर्रेग्युलैरिटीज का जवाब उन्हें देना है। जो आडिट की आब्जैक्शन्स हैं और अगर वह मिसलीड कर रहा है, तो आडिट को वे जवाब दे दें। लेकिन जब से आडिट की रिपोर्ट आई है, इसका कोई जवाब नहीं दिया गया है। संसद जो रुपया देगी, उस रुपए का मिसएप्रोप्रिएशन न हो, इसका तो ध्यान रखना ही होगा। इसलिए इसका ि वचार किया गया और बाद में जब उत्तर प्रदेश की सरकार से बात हुई तो उन्होंने बताया कि रजिस्ट्रार आफ सोसायटीज ने इस बारे में जांच की है और यह देखा कि सारी सोसायटी का एग्जिस्टैंस ही अवैध हो गया है। उन्होंने वार्ाें तक अपने आपको रिन्यु नहीं कराया। चन्दा जमा नहीं किया. इसलिए डिसफंग्शनल सोसायटी को पैसा देना थोड़ा कठिन था। विचार किया गया और उत्तर प्रदेश सरकार का प्लानिंग डिवीजन, जो इसको डील करता है, हमने उनके कर्मचारियों की तनख्वाह रिलीज कर

दी। लेकिन हम कोई पैसा जो संसद देती है, जो इस देश का पैसा है, संसद ने आवंटित किया है, उसको हम गलत संस्थाओं को या अवैध संस्थाओं को कैसे दे सकते हैं। यह सवाल हमारे सामने था। हमारा कोई इरादा किसी संस्था को नट करने का नहीं है। हमारा कोई इरादा उनको किसी प्रकार से परेशान करने का नहीं है। अभी केवल इतना ही कहा था कि जांच हो जाए, पड़ताल हो जाए, पता लग जाए कि क्या हो रहा है। मैं समझता हूं कि संसद को इसमें हमारा साथ देना चाहिए कि संस्था के आर्थिक निबंधन और आर्थिक प्रबन्धन को ठीक किया जाए। हम चाहेंगे कि गांधीयन इन्स्टीचूट आप स्टडीज बहुत अच्छी तरह से चले और अधिक मजबूती से चले और सही गांधीयन रास्ते पर चले। मुझे लगता है, चेन्नितला जी केरल के साम्यवादियों के चक्कर में आ गए हैं। आप उनके प्रभाव में मत आइए। आप धोके में पड़ जायेंगे। ये सारे गांधीवाद को समाप्त कर रहे हैं। â€¦ (व्यवधान)

श्री रमेश चेन्नितला : महामहिम राट्रपति जी ने आपको चिट्ठी लिखी थी, उसके बारे में आपका क्या कहना है ?

डॉ. मुरली मनोहर जोशी : महामहिम राट्रपति जी ने वही चिट्ठी लिखी थी, जो उनके पास शिकायतें गईं है। हमने उन्हें कोई चिट्ठी नहीं दी है। हमको एलीगेशन्स भेजे हैं, जो उनके पास भेजे गए हैं। हमारा उद्देश्य यही है कि हम तमाम एलीगेशन्स की जांच करेंगे। यह सरकार का दायित्व है और जब तक मैं मंत्री हूं, तब तक मैं आपको स्पट करना चाहता हूं, अगर कहीं पर भारतीय गणतन्त्र की इस सर्वोच्च संस्थान के द्वारा आवंटित किए गए पैसे के साथ कोई कदाचार होगा, कोई भ्रटाचार होगा, तो हम उसकी जांच करेंगे और उसको नहीं होने देंगे। इसके कारण अगर कम्युनिट दोस्तों के पेट में दर्द होता है, तो मुझे उसकी कोई

1748 बजे (अध्यक्ष महोदय पीठासीन हुए)

चिन्ता नहीं है। इसको हम किसी भी हालत में नहीं होने देंगे।

आपने डायरैक्टर, जगमोहन राजपूत का सवाल उठाया। सबसे पहले 1974 में NCERT में प्रोफैसर बने और इनका एपांइन्टमेंट प्रो. नुरुल हसन के द्वारा किया गया। उसके बाद 1989 में NHRD में जाइंट एजुकेशन एड्वाजर हुए और एप्रूवल श्री पी. शिवशंकर द्वारा किया गया। उसके बाद 1990 में बाल भवन के चेयरमैन बनें और श्री वी.पी. सिंह द्वारा एप्रूवल किया गया। उसके बाद 1994 में नेशनल एजुकेशन आफ टीचर्स एजुकेशन के चेयरमैन बनें और अनुमोदन श्री अर्जुन सिंह द्वारा किया गया। ये कहां से वीएचपी हो गए, कहां से बीजेपी हो गए, कहां से आरएसएस हो गए। इनकी योग्यता को देखते हुए, हमने इनको NCERT में भेज दिया, तो ये एक दम से वीएचपी के हो गए, एक दम से बीजेपी के हो गए और एक दम से आरएसएस के हो गए। यह सोचने की बात है। â€¦ (व्यवधान) बिलकुल नहीं, कल आपको कहेंगे कि हम और आप सदन में साथ-साथ बैठते हैं, तो आप बीजेपी और आरएसएस के हो गए। यह गलत है। तथ्यों को देखकर बात कहनी चाहिए। तथ्यों को जान लेना चाहिए। अगर हम से पूछ लेते कि यह सवाल उठा है, आपका क्या कहना है, हम कह देते, लेकिन पोलिटिसाइज मत करो। हर बात में यह कहें कि हिडन एजेडा है, हर बात में सरकार को बदनाम करने की कोशिश करना, हर बात में सरकार के सहयोगियों के बीच में मतभेद पैदा करने की कोशिश करना, ठीक नहीं है। मैं साफ कहना चाहता हूं कि यह डयन्त्र, दुरभिसंधियां कभी सफल नहीं होंगी। NDA एकजुट है और आपको कभी-भी इस तरफ नहीं आने देगा। मैं आपको बताना चाहता हूं कि कभी भी आपको मौका नहीं मिलेगा। आप इसी तरह से करते रहेंगे, तो थोड़े दिनों में बंगाल से आपका पत्ता साफ हो जाएगा, कोई बचने वाला नहीं है।

महोदय, बहुत से माननीय सदस्यों ने कई अच्छी बातें कहीं हैं। मुझे यह बात मानने में किसी प्रकार का कोई संकोच नहीं है कि पिछले 50 सालों में शिक्षा के साथ जो होना चाहिए था, वह नहीं हुआ। जो कुछ अच्छा या बुरा हुआ है वह दो साल में नहीं हुआ। अगर शिक्षा की दर सिर्फ 62 प्रतिशत रही है तो यह सिर्फ दो साल का नतीजा नहीं है। पिछले दस सालों में जो कुछ किया गया है, उसका भी नतीजा है। अगर शिक्षा में अभाव है तो वह भी उसी का नतीजा है। इसमें अगर आप किसी एक को दोी मानेंगे तो काम नहीं चलेगा। अधिकांश शिक्षा राज्य सरकारों के परिप्रेक्ष्य में है। मैं मानता हूं कि अध्यापकों की कमी है, मगर अध्यापक केन्द्र सरकार नियुक्त नहीं करती, न कांग्रेस की सरकार नियुक्त करती थी और न नेशनल फ्रंट की सरकार नियुक्त करती थी, न हम करते हैं। अध्यापक राज्य सरकारें नियुक्त करती हैं। मैं पूछना चाहता हूं कि पश्चिम बंगाल में क्या हालात हैं। वही हालात हैं कि सबसे ज्यादा बेरोजगार आपके यहां हैं और शिक्षा की क्या हालत है,...(व्यवधान)

SHRI SOMNATH CHATTERJEE : It has become an absolute joke. So ignorant are the Ministers! I do not know why....(*Interruptions*)

डा. मुरली मनोहर जोशी : जोक नहीं है। ...(व्यवधान)

SHRI SUDIP BANDYOPADHYAY : West Bengal has got the highest unemployment rate. It is correct. We appreciate the hon. Minister. He is absolutely correct in saying this....(*Interruptions*)

SHRI SOMNATH CHATTERJEE : The Ministers have become ...*

DR. MURLI MANOHAR JOSHI: The whole of West Bengal has become a .*now....(*Interruptions*)

---

*Expunged as ordered by the Chair.

श्री रूपचन्द पाल : पूरे हिन्दुस्तान के आप मिनिस्टर हैं।...(व्यवधान) वेस्ट बंगाल कैसे आ गया।...(व्यवधान)

डा. मुरली मनोहर जोशी : पूरे हिन्दुस्तान के मिनिस्टर हैं, केवल गलत आरोप बंगाल के सदस्यों की तरफ से आते हैं, यही तो आपके साथ दिक्कत है।...(व्यवधान) अब आप देखें कि शिक्षा में प्राथमिक शिक्षा के लिए बहुत ध्यान दिया जा रहा है। शिक्षा के बजट का 66 प्रतिशत इस बार प्राथमिक शिक्षा पर हम खर्च कर रहे हैं, लेकिन यह अभी भी बहुत कम है, इसे अधिक करने की जरूरत है। मैं इस बात से सहमत हूं कि सरकारी खर्चा शिक्षा के ऊपर जीडीपी का छ: प्रतिशत खर्च होना चाहिए, अभी केवल साढ़े तीन प्रतिशत के आसपास है। केवल एक बार 3.8 प्रतिशत तक गया है। कुल खर्च जो केन्द्र सरकार, राज्य सरकार और सार्वजनिक लोग और निजी लोग करते हैं, वह मिला कर जरूर छ: प्रतिशत तक पहुंच गया है, लेकिन उससे काम नहीं चलने वाला है। सरकारी खर्चा छ: प्रतिशत तक करने की बात है और मैं समझता हूं कि धीरे-धीरे हमें उस तरफ बढ़ने की जरूरत है।...(व्यवधान) जितनी-जितनी मदद मिलेगी, उतनी-उतनी बढ़ाएंगे। अभी एक सज्जन ने कहा कि पांच सेंट्रल यूनिवर्सिटीज़ बिना वाइस चांसलर के हैं, ऐसा नहीं है। हमारे शांति निकेतन के वाइस चांसलर अपनी जगह मौजूद हैं। नागालैंड के वाइस चांसलर का टर्म एक्सटेंड किया गया। अलीगढ़ यूनिवर्सिटी का जो इलैक्शन करने का तरीका है, उसकी रिपोर्ट भी आई है और उस रिपोर्ट के आधार पर विजिटर महोदय उसमें से नाम छांटेंगे। इसी तरह दिल्ली यूनिवर्सिटी की रिपोर्ट आई है और उस रिपोर्ट के आधार पर भी विजिटर्स अपने नाम छांटेंगे।

SHRI RAMESH CHENNITHALA : Hon. Minister, this is the first time that the Delhi University's Selection Committee had forwarded five names and your Ministry had returned them back....(*Interruptions*)

DR. MURLI MANOHAR JOSHI: I may tell you with all humility that five names were not recommended to us. I am not supposed to divulge the names of the members. But I can tell you that be rest assured that five names were not recommendedâ€¦(व्यवधान)

अखबारों की खबरों पर मत जाइए। अगर आप मुझ से निजी तौर पर बात करते तो मैं आपको बता देता कि पांच में हम नहीं आते। अखबार में पढ़ लिया या किसी ने आकर कह दिया, केवल उसी आधार पर मत चलिए। उसी तरह से मैं इस बात से सहमत हूं कि विद्यालयों की दशा बहुत खराब है, लेकिन जो बात अभी माननीय रघुवंश प्रसाद जी ने कही थी, उसमें एक बात मेरी समझ में नहीं आई। छप्पर के बिना दीवार तो समझ में आ सकती है, मगर छप्पर है और दीवार नहीं है, यह बात समझ में नहीं आती।...(व्यवधान) गांव में दीवार होगी, छप्पर नहीं होगा, यह बात समझ में आती है। ...(व्यवधान) इनका दीवार का मतलब सहारा नहीं है।...(व्यवधान) आप इनकी जो सहायता कर रहे हैं, यह इनका मतलब नहीं था। हम जानते हैं कि शिक्षा में जितने साधनों की आवश्यकता है, उतने साधन उपलब्ध नहीं हैं। मैं मानता हूं कि बिना शिक्षा के लिए, विशेा सरचार्ज लगाए हुए अधिक साधन नहीं मिल सके।

मैं इस बात की वकालत करता रहा हूं और मांग करता रहा हूं कि शिक्षा के लिए सरचार्ज लगाया जाना चाहिए जिससे हम प्राथमिक शिक्षा की तरफ ध्यान दे सकें और इसको जल्दी से जल्दी कर सके। मैं इस बात से भी सहमत हूं जो रशीद अल्वी साहब ने कही थी कि अगर देश ताकतवर नहीं है तो देश की दुनिया में इज्जत नहीं होती है। मैं यह भी मानता हूं कि अगर देश शिक्षित नहीं है तो देश ताकतवर नहीं हो सकता। आपकी इस बात से मैं पूरी तरह से सहमत हूं। इसलिए हम इस देश को शिक्षित करने की पूरी चेटा कर रहे हैं और एजुकेशन गारंटी स्कीम को पूरी तरह लागू करने की भी पूरी चेटा है कि एक किलोमीटर से दूर जहां स्कूल हैं, उन गांवों में एजूकेशन गारंटी स्कीम को संचालित किया जाये। हम लड़कियों के लिए बी.ए. तक की शिक्षा निःशुल्क करने का प्रावधान कर रहे हैं। इस मामले में हमारा यह भी प्रयत्न होगा कि हम अनुसूचित जाति और जनजाति की लड़कियों की शिक्षा, व्यावसायिक शिक्षा भी निःशुल्क कर दें।

माइनोरिटीज की एजुकेशन के बारे में बता कर मैं अपनी बात समाप्त करना चाहूंगा। â€¦(व्यवधान)

हां जी, नवोदय विद्यालयों के परिणाम बहुत अच्छे हैं। नवोदय विद्यालय में आरक्षण नीति का बहुत अच्छी तरह से पालन किया जाता है।â€¦(व्यवधान) आपके पास अगर कोई शिकायत हो तो मेरे पास लाइयेगा। हमारी जो रिपोर्ट्स हैं उनके अनुसार â€¦(व्यवधान) हम बिल्कुल जांच करायेंगे, आपको साथ लेकर चलेंगे।

एजुकेशनली बैकवर्ड माइनोरिटीज के संबंध में मैं कुछ कहना चाहता हूं। इस समय 325 ब्लॉक्स में और आसाम के चार जिलों में और 13 राज्यों और 3 यूनियन टैरेटरीज में एरिया इंटेंसिव प्रोग्राम फॉर एजुकेशनली बैकवर्ड माइनोरिटीज चलता है। इसके अन्तर्गत जो कुछ हुआ है वह मैं आपको बताता हूं कि 6 रैजीडेंशियल हायर सैकेंडरी स्कूल्स फॉर गर्ल्स खोले जा चुके हैं, 1060 क्लॉस रुम्स इन स्कूलों में बनाए जा चुके हैं तथा 38 प्राइमरी स्कूल्स को अपर प्राइमरी स्कूल्स में कन्वर्ट किया गया है एवं 13 होस्टल्स बिल्डिंग्स फॉर गर्ल्स हायर सैकेंडरी स्कूल्स बनायी गयी हैं। कंस्ट्रक्शन्स ऑफ टायलैट्स एंड यूरिनल्स 106 स्कूल्स में किये गये हैं।

इसी तरह से 1993-94 और 1996-97 में सिर्फ 8.97 रुपये दिये जा रहे थे जो अब बढ़ाकर 13.52 करोड़ रुपये कर दिये गये हैं। डेढ़ गुने के करीब रुपया बढ़ा दिया गया है। मदरसा एजुकेशन का आधुनिकीकरण किया जा रहा है। इसमें जो ट्रैडिशनल इंस्टीट्यूशन्स हैं जैसे मदरसा और मकतब, उसमें हम पूरी सहायता देते हैं। जो मदरसा और मकतब साइंस पढ़ायेंगे, गणित पढ़ायेंगे, सोशल स्टडीज, हिंदी और इंग्लिश अपने कैरीकूलम में शामिल करेंगे, उन्हें हम अध्यापक रखने के लिए पूरा सहायता देते हैं। एजूकेशनली बैकवर्ड माइनोरिटीज को हम हर तरह से सहायता दे रहे हैं। एक काम हमने यह किया है कि 50 कम्प्यूटर सेंटर्स और उर्दू कैलीग्राफी इस देश में कायम हो रहे हैं। अभी तक 38-39 तो कायम हो चुके हैं और काम कर रहे हैं तथा बाकी राज्यों के साथ बात हो रही है और वहां भी हम कायम कर देंगे। साथ ही साथ हमने सिंधी भााा को भी प्रमोट किया है, उर्दू को भी प्रमोट किया है, संस्कृत को भी प्रमोट किया है। भाााओं की दृटि से भी हम सारे काम कर रहे हैं। सीमित साधनों के अंदर शिक्षा का जितना भी काम और वृद्धि हम कर सकते थे उसके लिए हम प्रयत्नशील हैं। समयाभाव के कारण बार-बार मुझे इंगित किया जा रहा है कि 6 बजे जिलोटिन होना है, इसलिए मुझे अपना वक्तव्य समाप्त करना पड़ेगा। लेकिन मैं आप सबको आश्वासन देता हूं कि शिक्षा में जो कैरीकूलम है, उसके निर्माण में हमारे निर्देश हैं कि वैल्यू एजुकेशन शामिल की जायेगी। जस्टिस वर्मा की अध्यक्षता में एक कमेटी बनाई थी जिन्होंने देश में फंडामेंटल ड्यूटीज कैसे पढ़ाई जाएं, उसके बारे में सिफारिश की है, वह बहस के लिए दे दी गयी हैं।

MR. SPEAKER: Mr. Minister, at 6 o'clock we have to take up the guillotine.

डॉ. मुरली मनोहर जोशी : महोदय, मेरे टाइम में से बहुत टाइम ले लिया गया है। एक-दो मिनट में मैं अपनी बात समाप्त कर दूंगा। हमने उन्हें निर्देश दिये हैं कि कैरीकूलम केवल मॉड्नाइज और अपडेट किये जाएं। हमारी जो शिक्षा नीति है उसको संसद ने पास किया हुआ है, वह खुद कहती है कि हर पांच साल में शिक्षा-नीति का और कैरीकूलम का पुनर्मूल्यांकन होना चाहिए।

MR. SPEAKER: You may send your remaining replies to the points raised by the hon. Members later.

डॉ. मुरली मनोहर जोशी : जस्ट ए मिनट। सर, 1992 के बाद उसका पुनर्मूल्यांकन नहीं हुआ था

â€¦(व्यवधान) अध्यक्ष जी, मुझे आपका संरक्षण चाहिए, मैं केवल आधा मिनट और लूंगा। उस कैरीकूलम में हर प्रकार से अपग्रेड करने की बात कही गयी है और हम

अपग्रेड करेंगे।

18.00 hrs.

भारत के बच्चों को दुनिया का आधुनिकतम ज्ञान मिले, विज्ञान मिले, यह हमारी चेटा है। हम करिक्यूलम मॉडर्नाइज करेंगे। वह मॉडर्नाइज होने से पहले सब के पास जाएगा। इतना ही मुझे कहना है।

MR. SPEAKER: I shall now put all the cut motions moved to the Demands for Grants relating to the Ministry of Human Resource Development to the vote of the House together unless any hon. Member desires that any of his cut motions may be put separately.

...(*Interruptions*)

SHRI K.P. SINGH DEO (DHENKANAL): Mr. Speaker, Sir, I want my cut motion no.72 to be put to vote separately. My cut motion reads:

> "THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF SECONDARY EDUCATION AND HIGHER EDUCATION (PAGE 51) BE REDUCED TO RE.1."

[Failure of Government to implement Central Advisory Board's unanimous Report/Recommendation for making physical education an integral part of general education in Government Schools and other Schools even 5 years after its acceptance.] (72)

Sir, I would like to say that this was a Committee set up by the Government of India and it is a unanimous recommendation given by this Committee in 1993, but it has not yet been implemented....(*Interruptions*)

MR. SPEAKER: I shall now put cut motion no.72 moved by Shri K.P. Singh Deo to the vote of the House.

The cut motion was put and negatived.

MR. SPEAKER: Shri G.M. Banatwalla − Not present.

I shall now put all the other cut motions, which have been moved, together to the vote of the House.

The cut motions were put and negatived.

MR. SPEAKER: The question is:

> "That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper, be granted to the President out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 2001, in respect of the heads of demands entered in the second column thereof, against Demand Nos. 50 to 52 relating to the Ministry of Human Resource Development."

The motion was adopted.

18.04 hrs.

SHRI RUPCHAND PAL (HOOGLY): Mr. Speaker, Sir, before you move on to the guillotine, I would like to raise a point of order.

MR. SPEAKER: What is your point of order?

SHRI RUPCHAND PAL : Sir, my point of order is that I have submitted cut motions relating to the Demands for Grants of the Ministry of Public Distribution, Consumer Affairs and Food, demanding roll back of the withdrawal of food subsidy.

Secondly, I have also submitted a cut motion relating to the Demands for Grants of the Ministry of Fertilisers

demanding roll back of the withdrawal of urea subsidy.

These are the two cut motions. ...(*Interruptions*) Let me read the procedure. ...(*Interruptions*) The cut motions in respect of the Demands for Grants which are to be guillotined have not been circulated to the Members. They are not being circulated. However, an advance copy of such cut motions is sent to the concerned Ministry/Department. They have been sent to the concerned Ministry. We want to know the response of the Government....(*Interruptions*)

MR. SPEAKER: You are also aware of the Rules of Procedure.

...(*Interruptions*)

SHRI RUPCHAND PAL : The Standing Committee is a mini-Parliament. It unanimously recommended that there should be a rollback in respect of food subsidy. ...(*Interruptions*)

MR. SPEAKER: There is an observation from the Chair.

...(*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): Sir, I have also submitted cut motions. ...(*Interruptions*)

MR. SPEAKER: There is an observation from the Chair also. Please take your seats.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Speaker, Sir, on the same point, we gave our cut motion on fertilisers. We gave our cut motion on food subsidy. ...(*Interruptions*)

MR. SPEAKER: Let the Chair also clarify the position.

...(*Interruptions*)

MR. SPEAKER: Do you not want any clarification?

SHRI PRIYA RANJAN DASMUNSI : You must clarify the position.

We all abide your directions and decisions. ...(*Interruptions*) Earlier, the rule of the House was that the Standing Committees were not there. ...(*Interruptions*)

Therefore, the Demands are not to be discussed if the time is not allotted and the guillotine hour is to come. Now, that new provision has been made. ...(*Interruptions*) All the Demands are debated and discussed and scrutinised by the respective Standing Committees. ...(*Interruptions*)

MR. SPEAKER: Shri Dasmunsi, we have discussed the matter in the meeting of the Business Advisory Committee. You are also aware of the Rules. But you are again raising the matter.

...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : All the Reports are adopted. ...(*Interruptions*) We do not find time to debate it. ...(*Interruptions*)

MR. SPEAKER: Let me clarify the position.

...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Was it put to the vote? That is our submission....(*Interruptions*)

MR. SPEAKER: Hon. Members, I have received a number of cut motions in respect of Demands for Grants which are to be guillotined.

...(*Interruptions*)

MR. SPEAKER: Shri Acharia, please take your seat. You have raised your point.

SHRI BASU DEB ACHARIA (BANKURA): I have also submitted cut motions on the same point.

MR. SPEAKER: This is the ruling. Please take your seats.

SHRI BASU DEB ACHARIA : Sir, you first hear me.

SHRI RUPCHAND PAL : The Standing Committee has made a unanimous recommendation on rollback in respect of food subsidy. ...(*Interruptions*) Let the Government respond to it. Otherwise, what is the utility of the Standing committee?

SHRI BASU DEB ACHARIA : The Standing Committee is the mini-Parliament. ...(*Interruptions*) The Standing Committee has presented its Report. ...(*Interruptions*)

MR. SPEAKER: You are not listening to the ruling from the Chair. What is this?

SHRI RUPCHAND PAL : We are just seeking your protection, Sir.

SHRI RAJESH PILOT (DAUSA): Sir, you must listen to one very senior Member.

MR. SPEAKER: I have heard them also.

SHRI RAJESH PILOT : Sir, you are ruling out without listening to our problems.

MR. SPEAKER: You have not given the notice.

...(*Interruptions*)

SHRI RAJESH PILOT : I agree, Sir. This is a recommendation. It is regarding withdrawal of subsidy on fertilisers.

MR. SPEAKER: Shri Rupchand Pal has given the notice.

SHRI RAJESH PILOT : It is a recommendation of the Standing Committee. The Government should react to that.

SHRI BASU DEB ACHARIA : Sir, you listen to me also.

MR. SPEAKER: Shri Basu Deb Acharia, you have not given any notice. Shri Rupchand Pal has given the notice.

SHRI BASU DEB ACHARIA : I have submitted cut motion on the same point.

SHRI RAJESH PILOT : Sir, this is not correct. ...(*Interruptions*) What is the use of discussion?...(*Interruptions*)

MR. SPEAKER: I have received a number of cut motions in respect of Demands for Grants which are to be guillotined. Under Rule 209(a), a Member giving notice of such a cut motion shall indicate in precise terms the particulars of the policy which he proposes to discuss.

The cut motion is a form of initiating discussion on the Demands so that the attention of the House is drawn to the matters specified in such a motion. The cut motions are thus allowed to be moved only if there is to be a proper discussion on a particular Demand. In this session, the cut motions in respect of only the Demands for Grants relating to the Ministries of Communications, Home Affairs and Human Resource Development were circulated since they have alone come up for discussion by the House. As no time is available for discussion on the Demands for Grants of the remaining Ministries, which have to be guillotined today, the cut motions pertaining to these Ministries have neither been printed nor circulated. I have, therefore, disallowed these notices.

...(*Interruptions*)

SHRI SOMNATH CHATTERJEE (BOLPUR): Mr. Speaker, Sir, this is a very important issue. We have always felt that because of inadequacy of time, we cannot discuss all the Demands of different Ministries. Sometimes only one Ministry's Demands have been discussed here in spite of our wishes. ...(*Interruptions*)

MR. SPEAKER: This time, we have discussed three Ministries.

SHRI SOMNATH CHATTERJEE : Sir, give me two minutes. There is no special charm in six o'clock. You can fix the time.

This year, we have been able to find time for three Ministries, although adequate time might not be there. Certain things have been done by the whole House with the hon. Speaker presiding over it, namely, composition of standing committees. Because the House cannot discuss all of them, these committees, representing all sections of

the House, have been discussing. I am very happy to say that in the committees we do not function on a party basis. That is the experience of all of us over the years. That is the glory of this parliamentary system and tradition.

By and large, on 99.9 per cent we have arrived at a decision, by discussion, unanimously. Now, certain issues have been highlighted by these. I know that we cannot have an elaborate discussion here because the rules say that the question must be put, what we call as guillotine rather an expressive term. Here one or two questions, which have been mentioned very strongly by the parliamentary committees"" unanimous reports, are just being raised here. It is not forbidden to do that. You are putting all questions, you shall put those questions also to vote. There are no elaborate speeches...(*Interruptions*)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): We discussed the issue on subsidy for eight hours. It is not that the House did not discuss that...(*Interruptions*)

SHRI SOMNATH CHATTERJEE (BOLPUR): Sir, I am prepared to abide by your decision, not by the red eyes of anybody...(*Interruptions*)

MR. SPEAKER: Shri Somnath Chatterjee, tomorrow we are discussing the Finance Bill, you can raise it then.

SHRI PRAMOD MAHAJAN: Sir, we can discuss it in the Finance Bill also. Let us not create new precedents...(*Interruptions*)

SHRI SOMNATH CHATTERJEE : Sir, the question of principle cannot be decided one sided...(*Interruptions*) A question of interpretation or constructional principle cannot be decided by what happened yesterday or what is going to happen tomorrow. This is a question of principle. Either you say, `No, I shall not or you should allow us."" Even Standing Committee is becoming a mockery...(*Interruptions*) All the unanimous recommendations of the Standing Committees are not even taken note of...(*Interruptions*) Then why should anybody be in the Standing Committees, I do not know? Unless the hon. Speaker is conscious about the position and importance of the Standing Committee, let us abolish this system. Therefore, I am saying that at least allow one or two Members, who want to mention their cut motions...(*Interruptions*)

MR. SPEAKER: You are a very senior Member, please understand.

SHRI SOMNATH CHATTERJEE : I am very sorry that you are not even prepared to listen to it...(*Interruptions*)

MR. SPEAKER: Now I shall put the Demands to the vote of the House.

...(*Interruptions*)

SHRI SOMNATH CHATTERJEE : Sir, we cannot participate in this and we are walking out in protest.

18.13 hrs

(At this stage, Shri Somnath Chatterjee and some other

hon. Members left the House.)

SHRI PRIYA RANJAN DASMUNSI : Sir, we cannot be a party to this. We also walk out in protest.

18.13 hrs

(At this stage, Shri Priya Ranjan Dasmunsi and some other

hon. Members left the House.)

डा.रघुवंश प्रसाद सिंह (वैशाली) : हमारी बात नहीं मानी गई है, इसलिए हम इस सदन का बहिकार करते हैं।

18.14 बजे

(तत्पश्चात डा. रघुवंश प्रसाद सिह. तथा कुछ अन्य माननीय सदस्य सभाभवन से बाहर चले गये)

श्री रामदास आठवले (पंढरपुर) : इसके विरोध में हम सदन से वाक आउट करते हैं।

18.14 बजे

(तत्पश्चात् श्री रामदास आठवले तथा कुछ अन्य माननीय सदस्य सभाभवन से बाहर चले गये)

श्रीमती सुशीला सरोज (मिसरिख) : अध्यक्ष महोदय, इसके विरोध में हम सदन से बहिर्गमन करते हैं।

18.14 बजे

(तत्पश्चात् श्रीमती सुशीला सरोज तथा कुछ अन्य माननीय सदस्य सभाभवन से बाहर चले गये)

MR. SPEAKER: I shall now put the outstanding Demands for Grants relating to the Ministries/Departments to vote.

The question is:

> "That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President, out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 2001, in respect of the heads of demands entered in the second column thereof against:

1. Demand Nos. 1 to 4 relating to Ministry of Agriculture.
2. Demand Nos. 5 and 6 relating to Ministry of Chemicals and Fertilisers.
3. Demand No. 7 relating to Ministry of Civil Aviation.
4. Demand Nos. 8 to 10 relating to Ministry of Commerce and Industry.
5. Demand Nos. 14 and 15 relating to Ministry of Culture, Youth Affairs and Sports.
6. Demand Nos. 16 to 22 relating to Ministry of Defence.
7. Demand No. 23 relating to Department of Disinvestment.
8. Demand No. 24 relating to Ministry of Environment and Forests.
9. Demand No. 25 relating to Ministry of External Affairs
10. Demand Nos. 26 to 28, 30 and 31, and 33 to 38 relating to Ministry of Finance.
11. Demand Nos. 39 to 41 relating to Ministry of Consumer Affairs and Public Distribution.
12. Demand Nos. 42 to 44 relating to Ministry of Health and Family Welfare.
13. Demand Nos. 53 and 54 relating to Ministry of Heavy Industries and Public Enterprises.
14. Demand No. 55 relating to Ministry of Information and Broadcasting.
15. Demand No. 56 relating to Ministry of Information Technology.
16. Demand No. 57 relating to Ministry of Labour.
17. Demand Nos. 58, 59 and 61 relating to Ministry of Law, Justice and Company Affairs.
18. Demand Nos. 62 and 63 relating to Ministry of Mines and Minerals.
19. Demand No. 64 relating to Ministry of Non-Conventional Energy Sources.
20. Demand No. 65 relating to Ministry of Parliamentary Affairs.
21. Demand No. 66 relating to Ministry of Personnel, Public Grievances and Pensions.
22. Demand No. 67 relating to Ministry of Petroleum and Natural Gas.
23. Demand No. 68 relating to Ministry of Planning.
24. Demand No. 69 relating to Ministry of Power.
25. Demand Nos. 70 to 72 relating to Ministry of Rural Development.

26. Demand Nos. 73 to 75 relating to Ministry of Science and Technology.
27. Demand No. 76 relating to Ministry of Small Scale Industries and Agro and Rural Industries.
28. Demand No. 77 relating to Ministry of Statistics and Programme Implementation.
29. Demand No. 78 relating to Ministry of Steel.
30. Demand Nos. 79 and 80 relating to Ministry of Surface Transport.
31. Demand No. 81 relating to Ministry of Textiles.
32. Demand No. 82 relating to Ministry of Tourism.
33. Demand No. 83 relating to Ministry of Tribal Affairs.
34. Demand Nos. 84 to 86 relating to Ministry of Urban Development.
35. Demand No. 87 relating to Ministry of Urban Employment and Poverty Alleviation.
36. Demand No. 88 relating to Ministry of Water Resources.
37. Demand No. 89 relating to Ministry of Social Justice and Empowerment.
38. Demand Nos. 90 and 91 relating to Department of Atomic Energy.
39. Demand No. 92 relating to Department of Ocean Development.
40. Demand No. 93 relating to Department of Space.
41. Demand No. 95 relating to Rajya Sabha.
42. Demand No. 96 relating to Lok Sabha.
43. Demand No. 98 relating to Secretariat of the Vice-President."